

**NATIONAL COMPANY LAW TRIBUNAL**

**OBJECTIONS LIST DATED 25.05.2026 TO 04.06.2026**

**PETITION , APPLICATION , ADDITIONAL DOCS**

*This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.*

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	4/9/2026	Company Petition IB (IBC)	710102026842026		INVESTORS SANGHARS SAMITI & ANR VS VIGNESHWARA DEVELOPWELL PRIVATE LIMITED (VDWPL) & ORS	IBC under Sec 7	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Henna George
2	5/13/2026	Company Petition IB (IBC)	710102039002026		UCO BANK VS RAJIV USHAKANT KACHRA	Section 95(1)	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Shikha
3	5/25/2026	Company Petition IB (IBC)	710102042532026		SAAKAR INFRA PROJECTS PRIVATE LIMITED VS CAPABLE BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Shivam
4	5/25/2026	CA(A) Merger and Amalgamation(Companies Act)	710102042772026		GOPAL CORPCO LIMITED VS CAPABLE BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	5/27/2026	No. of Objections: - 1. Case type is wrong in PDF. Kindly correct it as "CA(CAA) Merger & Amalgamation" everywhere. 2. In affidavit, page nos. 647, 648, 671, 839, and 840, notary is blurred. 3. In affidavit, page nos. 850, 851, 885, and 886, notary is missed. 4. On page no. 889, date is missed in affidavit. 5. Master data of all applicants is missing.	Sandeep
5	5/20/2026	Company Appeal(Companies Act)	710102041102026		GOPAL CORPCO LIMITED VS CAPABLE BUILDWELL PRIVATE LIMITED	Sec 252 (3)	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	MUKESH
6	5/30/2026	Company Petition IB (IBC)	710102044062026		GKM STEELS VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	AMARENDRA KUMAR DUBEY
7	5/30/2026	Company Petition IB (IBC)	710102044332026		RARE ASSET RECONSTRUCTION LIMITED VS MAGIC EYE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/1/2026	**No. of Objections: - ** 1. Proof of service is missing. 2. Pagination is incomplete in the index of Volume-I.	neeha nagpal
8	5/30/2026	Company Petition (Companies Act)	710102044102026		UDAY GUPTA VS HANSRAJ GUPTA AND COPVTLTD	Sec. 241(1), Sec. 242(4)	6/1/2026	**No. of Objections:** 1. All pages in the PDF are improperly aligned. Kindly correct the alignment. 2. Bookmarking with page numbering is missing in the PDF. 3. Index pagination is incomplete. 4. OCR is missing. 5. Section 244 is mentioned in the index; therefore, the requisite fee for Section 244 is payable. 6. Dates are missing in the index and on Page Nos. 2, 11, and 42. 7. Kindly add all respondent details in the online portal. 8. Every page of the application must be signed. 9. Welfare fee of Rs. 25/-, court	RANJANA ROY GAWAI
9	5/23/2026	Company Petition (Companies Act)	710102042342026		2021 PLANS AND PROJECTS LIMITED. VS NAMAN FINLEASE	Sec. 45QA RBI Act	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Naman Singhal
10	5/30/2026	CA(A) Merger and Amalgamation(Companies Act)	710102044312026		HELIOS PHOTO VOLTAIC LIMITED VS OCL IRON & STEELS LIMITED	Sub-section (I) of section 230	6/1/2026	**No. of Objections:** 1. Bookmarking with proper numbering is missing in the PDF. 2. Respondent details have been incorrectly mentioned in the online portal. Since this is a Sec. 230-232 merger matter, respondent details are not required. 3. OCR is missing	Rashmi Raj
11	5/1/2026	Company Petition (Companies Act)	710102035622026		HIMESH JAIN VS MAHABHADRA HOLDINGS PRIVATE LIMITED	Sec. 242(4)	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	DIBYADYUTI BANERJEE
12	5/30/2026	Company Petition IB (IBC)	710102044252026		MIS ARIS SAN ENERGY LTD ORS VS MS VIPUL LTD	IBC under Sec 7	6/1/2026	**No. of Objections: - ** 1. Kindly mention the date of default in Form-1, Part-IV.	MAYANK BIYANI
13	5/23/2026	Intervention Petition (IBC)	710102042372026		ANUJ GARG VS MANOJ KULSHRESTHA	Sec 60(5)	5/25/2026	1 sign missed in application. 2. case type wrong, kindly select interlocutory application. 3. true copy sign missed in annexure. 4. page no 42 and 43 are blank, kindly remove it. 5. one rs court fees missed in vakalatnama.	ABHAY DIXIT
14	5/22/2026	Company Appeal(Companies Act)	710102041912026		ANUJ GARG VS MANOJ KULSHRESTHA	Sec 252 (3) - By Government Body	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Sakshi Jain
15	5/27/2026	Company Appeal(Companies Act)	710102043382026		ANUJ GARG VS MANOJ KULSHRESTHA	Sec 252 (3) - By Government Body	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	PUNEET

16	5/24/2026	Company Petition (Companies Act)	710102042402026		KAMLESH DAMJI BHARANI VS EICHER MOTORS LIMITED	Sec. 58(3), Sec. 59	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Dhruv Gupta
17	5/23/2026	Company Petition (Companies Act)	710102042262026		SANJAY JAIN HUF VS SUIVIDHI ISPAT PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Akshat
18	5/23/2026	Company Petition (Companies Act)	710102042182026		SANJAY JAIN HUF VS PUSHP STEELS AND MINING PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Akshat
19	5/23/2026	Company Petition (Companies Act)	710102042352026		MR SUDHIR KUMAR PRUTHI VS MANILA RESORTS PRIVATE LIMITED	Sec. 213	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Ashwani Kumar
20	6/3/2026	Company Petition IB (IBC)	710102045392026		RAJNEESH KUMAR VS BANK OF MAHARASHTRA AND ANR				
21	6/2/2026	Company Petition IB (IBC)	710102044912026		BAJAJ FINANCE LIMITED VS SWASTIK PIPE LIMITED	Section 94(1)	6/4/2026	**No. of Objections: -** 1. Case type is wrongly mentioned in the PDF; kindly correct the case type accordingly. 2. Master data is missing; kindly upload the same. 3. Bookmarking with proper page numbering is mandatory. Kindly provide bookmarking in accordance with the index and pagination. 2. Kindly mention the **date of default** in **Form 1, Part IV**. 3. Page nos. **115, 116, 118, 122, 123, 124, 127, 128, 129, 132, 133, 134, 135, 137, 138, 366, 367, 403, 404, 411, 423, 425, 427, 429, 432, 435, and 437** are not clear. Kindly upload legible copies of these pages. 4. Every page of the application must be signed. Further, true copy attestation/signature is missing on the annexures. Kindly comply accordingly. 5. Page no. **190** is blank. Kindly rectify the same. 6. Page nos. **217, 218, and 219** are	VINOD KUMAR
22	6/3/2026	Company Petition (Companies Act)	710102045362026		HUGHES AND HUGHES CHEM LIMITED VS SWASTIK PIPE LIMITED	Sub-Section (1) Of Section 66.	6/4/2026	**No. of Objections: -** 1. Case type is wrongly mentioned in the PDF. Kindly correct the case type to ***COMPANY PETITION***. 2. Bookmarking is incomplete. Kindly provide complete and proper bookmarking as per the Index. 3. MOA (Memorandum of Association) pages are not clear. Kindly upload clear and legible copies. 4. Memorandum of Appearance is missing in the PDF. Kindly upload and mention the same in the PDF. 5. Master Data is missing. Kindly upload the same.	JANMEJAY
23	6/2/2026	Company Petition (Companies Act)	710102044942026		HITCHKI CREATIONS PRIVATE LIMITED VS SWASTIK PIPE LIMITED			**No. of Objections: -** 1. Case type is wrongly mentioned in the online portal, PDF, index, and page no. 3. Kindly correct the same. 2. List of Dates and Events is missing in the PDF and index. 3. Brief Synopsis is missing in the PDF and index. 4. Balance Sheet is missing. Kindly upload the same. 5. Date, place, and counsel details are missing in the index. 6. Kindly add all applicant and respondent details in the online portal as per the Memo of Parties. 7. Counsel details are missing in the Memo of Parties. 8. Appeal application requires signatures on every page. 9. Annexure pages are not signed and marked as "True Copy." 10. Rs. 1/- Court Fee is missing. Kindly affix the same. Rs. 25/- Welfare Fee should be pasted in the blank space provided, and the date is missing in the Vakalatnama. 11. In the Proof of Service, kindly serve and provide proof of service to the following email IDs: * ROC Delhi: [roc.delhi@mca.gov.in] (mailto:roc.delhi@mca.gov.in) * Income Tax Department:	JANMEJAY
24	6/3/2026	Company Petition IB (IBC)	710102045302026		AVRO COMMERCIAL CO PRIVATE LIMITED VS VIVEK KHUSHALANI	Sec 252 (3)	6/3/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Sanampreet
25	6/3/2026	Company Petition (Companies Act)	710102045282026		ANUPAM GARG VS THE REGISTRAR OF COMPANIES	Section 95(1)	5/28/2026	**No. of Objections: -** 1. Kindly merge all documents into volume-wise PDFs and provide separate volume-wise indexes. 2. Case type is wrongly mentioned in the online portal, PDF, and on Page Nos. 11 and 17. Kindly correct the case type to ***COMPANY APPEAL***. 3. Bookmarking with proper numbering is missing in the PDF. Kindly provide complete bookmarking as per the Index. 4. Balance Sheet is missing from the Index. Kindly include the same. 5. Page Nos. 25, 28, 31, 59 to 65, 96, 97, 112, 160, 184 to 190, 191, 193, 199, and 238 are not clear/readable. Kindly upload clear and legible copies. 6. True copy endorsement and signatures are missing on the annexure pages. Kindly comply accordingly. 7. Page Nos. 76 and 82 require proper alignment/adjustment. Kindly rectify the same. 8. Page Nos. 145, 147, 157, and 169 are blank pages. Kindly remove the same. 9. ₹1/- Court Fee is missing in the Vakalatnama. Further, the case type is also missing in the Vakalatnama. Kindly rectify the same. 10.	Ashish Kumar Sharma
26	6/3/2026	Company Petition IB (IBC)	710102045342026		AVRO COMMERCIAL COMPANY PRIVATE LIMITED VS RAMAN RAHEJA			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	
27	6/3/2026	Contempt Petition (IBC)	710102045372026		BHAVNA BANSAL VS MR NITIN JAIN	Section 95(1)	5/28/2026		Sanampreet
28	6/3/2026	Company Petition IB (IBC)	710102045252026		RAJNEESH KUMAR VS BANK OF MAHARASHTRA AND ANR	Rule 11 of NCLT, 2016	6/4/2026	**No. of Objections:** 1. List of dates and events is missing; kindly file the same. 2. Brief synopsis is missing; kindly upload the same.	GAUTAM
29	6/3/2026	Company Petition IB (IBC)	710102045312026		MS TRIPATRA INDIA PRIVATE LIMITED THROUGH MR SUNIL KUMAR JAIN VS ATLAS CONSTRUCTION PRIVATE LIMITED	Section 94(1)	6/4/2026	**No. of Objections: -** 1. Case type is wrongly mentioned in the PDF. Kindly correct the case type accordingly. 2. Master data is missing. Kindly upload the same.	VINOD KUMAR
						IBC Under Sec 9	6/4/2026	**No. of Objections: -** 1. Master data is missing. Kindly upload the same.	RAKESH KUMAR

30	6/4/2026	Company Petition (Companies Act)	710102045752026		SOM SHANKAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Application under any other provisions		6/5/2026	PDF. Kindly ensure complete and correct bookmarking. 2. Case type is wrongly mentioned in the PDF as "CB". This matter pertains to "New Delhi Bench (ND)". Kindly correct the same accordingly in all records. 3. Respondent details are not fully entered in the online portal. Kindly update all respondent particulars. 4. Signature is	Nistha Gupta
31	6/4/2026	Company Petition (Companies Act)	710102045562026		AJAY RUSTAGI VS RUSTAGI PLASTIC INDUSTRIES PRIVATE LIMITED				Please find the formatted objection note below: **No. of Objections: -** 1. Defect related to payment compliance under Section 242 has been raised. 2. Kindly merge all documents and upload them in volume-wise PDF format. 3. Petitioner's signature is missing on Page No. 17. Kindly affix the same. 4. Signatures are missing on the annexure pages. Kindly sign all annexures and re-upload. 5. Pages No. 95 and 97 are cut and not properly visible. Kindly upload clear copies. 6. Pages No. 174, 176, and 181 are not clear. Kindly upload legible copies. 7. ₹25/- Welfare Fund Stamp should be affixed in the blank space provided on the Vakalatnama.	ARVIND
32	5/18/2026	Restoration Application (IBC)	710102040432026	COMPANY PETITION IB (IBC)/654(PB)2019	BANK OF INDIA VS VIVEK KUMAR RESOLUTION PROFESSIONAL OF A VJ DEVELOPERS INDIA PVT LTD	Application under any other provisions- IBC		5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Brijesh Kumar Tamber
33	5/23/2026	Interlocutory Application (I.B.C)	710102042312026	COMPANY PETITION IB (IBC)/751(ND)2023	SANDEEP JAIN ORS VS DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)		5/26/2026	**No. of Objections: -** 1. Page Nos. 391 and 393 are not clear. Kindly upload legible copies of these pages. 2. OCR is missing in Annexure-12. Kindly provide the OCR-enabled copy. 3. True Copy signatures are missing on the annexure pages in all volumes of the soft copy. Kindly affix True Copy signatures on all annexure pages.	KNM & Partners
34	5/25/2026	Interlocutory Application (I.B.C)	710102042782026	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LTD VS DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Section 60(5)		5/28/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	SAIF UDDIN KHAN
35	5/25/2026	Miscellaneous Application (IBC)	710102042792026	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS NA	Rule 11 of NCLT, 2016		5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	PARMOD
36	5/25/2026	Interlocutory Application (I.B.C)	710102042752026	COMPANY PETITION IB (IBC)/1565(PB)2018	YOGESH SHARMA ORS VS MS CROWN REALTECH PRIVATE LIMITED	Sec 60(5)		5/26/2026	**No. of Objections: -** 1. Bookmarking is missing in all volumes. Kindly provide proper bookmarking in accordance with the index and pagination. 2. Memo of Parties details are mismatched. Kindly delete the Respondent entry from the online portal and add the details of "Petitioner No. 3", which are currently missing. 3. Signature is missing in the application. Kindly sign the application. 4. Only the affidavit of "Petitioner No. 1" has been uploaded. Affidavits of the remaining Petitioners are missing in the PDF. Kindly upload the same. 5. Double pagination has been provided on Page Nos. "64 to 114" and "673 to 969". Kindly remove the duplicate pagination. 6. Pagination in the index of all volumes is incorrect. Kindly rectify the same. 7. The "Volume III Index" is missing in the PDF. Kindly upload the same. 8. Page Nos. "230 to 255, 494 to 502, 511 to 536, and 1038 to 1040" are improperly aligned. Kindly rectify the alignment. 9. True Copy signatures are missing on Page Nos. "257 to 447, 461 to	Ravi Agarwal
37	5/26/2026	Interlocutory Application (I.B.C)	710102043062026	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS PARNIKA COMMERCIAL AND ESTATES PRIVATE LIMITED	Section 60(5)		5/27/2026	No. of Objections: - 1. Sign missed in application. 2. Copy of reply missed in PDF. 3. Pagination missed in bookmarking.	CHANDREYEE MAITRA
38	5/26/2026	Interlocutory Application (I.B.C)	710102042962026	COMPANY PETITION IB (IBC)/643(ND)2018	SONIYA GUPTA VS ASHISH CHATURVEDI	Section 424		5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Inder Paul Singh Oberoi
39	5/29/2026	Interlocutory Application (I.B.C)	710102044032026	COMPANY PETITION IB (IBC)/33(PB)2022	VIVEK PARTI RESOLUTION PROFESSIONAL VS ASHISH CHATURVEDI	Section 105,112, 113		6/1/2026	**No. of Objections: -** 1. OCR is missing on Page Nos. 1 to 79, 191 to 210, and 337 to 357. Kindly apply OCR and re-upload the corrected PDF. 2. Volume-II Index is mandatory and has not been annexed in the PDF. Kindly attach the same. 3. Pagination is missing in the Index. Kindly provide proper pagination. 4. True Copy signature is missing on the annexures. Kindly ensure that all annexures bear the required True Copy signature. 5. On Page No. 80, IA No. 2024 has been mentioned. Kindly correct it to IA No. 2026.	MITAL AND MITAL
40	5/30/2026	Interlocutory Application (I.B.C)	710102044072026	COMPANY PETITION IB (IBC)/1572(ND)2019	RAHUL JINDAL RESOLUTION PROFESSIONAL FOR WEST FACE HOSPITALITY AND MANAGEMENT PVT LTD VS ASHISH CHATURVEDI	Application under any other provisions- IBC		6/1/2026	**No. of Objections:** 1. Page Nos. 43 and 45 require English translation.	KARAN
41	5/29/2026	Interlocutory Application (I.B.C)	710102043952026	COMPANY PETITION IB (IBC)/1572(ND)2019	CLIX CAPITAL SERVICES PRIVATE LIMITED VS MAHESH LAKSHMANADASS LIQUIDATOR	Rule 11 of NCLT, 2016		6/1/2026	1. Wrong jurisdiction, kindly file in Chennai.	Anjaneya

42	5/29/2026	Interlocutory Application (I.B.C)	710102044002026	COMPANY PETITION IB (IBC)/375(PB)2018	HARISH TANEJA VS MR ATUL BANSAL	Sec 66(1)	6/1/2026	**No. of Objections: -** 1. Double pagination has been provided in the soft copy of Volumes 2, 3, 5, and 6. Kindly rectify the pagination. 2. Page Nos. 182 and 227 are not readable. Kindly upload clear and legible copies. 3. OCR is missing on Page No. 371. Kindly apply OCR and re-upload the corrected page. 4. Pagination in the bookmarks does not match the Index in Volumes 2, 3, 4, and 5. Kindly rectify the bookmarking as per the Index. 5. Page Nos. 192 and 967 contain newspaper cuttings. Kindly provide clear and legible copies.	Harish
43	5/30/2026	Company Application(Companies Act)	710102044262026	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	MR RAJAT BHANDARI DIRECTOR SIO MR ASHOK KUMAR BHANDARI VS MAKINO AUTO INDUSTRIES PRIVATE LIMITED THROUGH ITS CHAIRMAN/MANAGING DIRECTOR	Rule 11 of NCLT	6/1/2026	**No. of Objections: -** 1. Main case number is missing in the Vakalatnama. Kindly rectify the same.	S V Maruti
44	5/30/2026	Interlocutory Application (I.B.C)	710102044142026	COMPANY PETITION IB (IBC)/882(ND)2020	RASHMI PANDE VS ATUL MITTAL	Sections 60(5)/Regulation n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	**No. of Objections:** 1. Pagination in bookmarking is missing/incomplete as per the Index. 2. Page Nos. 57 (Hindi pages) require English translation. 3. Page Nos. 19 to 24 are missing "True Copy" endorsement/signature. 4. Annexure pages are missing "True Copy" endorsement in the soft copy.	Shreshth Jain
45	5/29/2026	Interlocutory Application (I.B.C)	710102043732026	COMPANY PETITION IB (IBC)/733(ND)2024	DESH DEEPAK RESOLUTION PROFESSIONAL VS ATUL MITTAL	Section 21/Regulation 17 (1)	5/28/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Desh Deepak
46	5/30/2026	Interlocutory Application (I.B.C)	710102044152026	COMPANY PETITION IB (IBC)/882(ND)2020	JOYDEEP DUTTA VS ATUL MITTAL	Sections 60(5)/Regulation n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	**No. of Objections:** 1. Annexure pages are missing the "True Copy" endorsement/signature. 2. Pagination in bookmarking is not as per the Index and is missing/incomplete. 3. Paper cutting pages Nos. 26, 81, 83, and 85 are not legible; kindly upload clearer copies.	Shreshth Jain
47	5/30/2026	Interlocutory Application (I.B.C)	710102044122026	COMPANY PETITION IB (IBC)/882(ND)2020	TAI NIME VS ATUL MITTAL	Sections 60(5)/Regulation n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	**No. of Objections:** 1. Pagination is missing in bookmarking as per the Index. 2. Annexure pages are missing the "True Copy" endorsement/signature. 3. Page No. 50 is not readable. 4. Page No. 29 is unclear; kindly upload a more legible copy of these pages.	Shreshth Jain
48	5/29/2026	Interlocutory Application (I.B.C)	710102043972026	COMPANY PETITION IB (IBC)/753(ND)2023	MR RAJESH KUMAR PARAKH LIQUIDATOR OF SRIVENKATESHWAR TRADEX PRIVATE LIMITED VS ATUL MITTAL	Application under any other provisions- IBC	6/1/2026	**No. of Objections: -** 1. Memo of Parties is missing in the index. 2. Condonation of Delay documents are missing in the PDF. Kindly annexure the complete set of condonation documents with proper bookmarking, OCR, and continuous pagination. 3. Section is incorrectly mentioned in the PDF and online portal. Kindly select **Section 60(5)**.	Rachit
49	5/30/2026	Interlocutory Application (I.B.C)	710102044082026	COMPANY PETITION IB (IBC)/1564(PB)2018	BIBHU PRASAD PUROHIT VS UMANG REALTECH PRIVATE LIMITED	Sec 60(5)	6/1/2026	**No. of Objections:** 1. Petitioner's basic details are missing in the online portal, and Respondent No. 2 is also not entered as per the Memo of Parties. 2. Main case number and ₹25 welfare ticket are missing in the Vakalatnama. Further, kindly affix the court fee on the available blank space. 3. Petitioner's affidavit is not attached in the PDF.	Sachin Gupta
50	5/30/2026	Interlocutory Application (I.B.C)	710102044112026	COMPANY PETITION IB (IBC)/882(ND)2020	CHANDER PRAKASH LUTHRA VS ATUL MITTAL	Sections 60(5)/Regulation n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	**No. of Objections:** 1. Pagination is missing in bookmarking as per the Index in both volumes. 2. Page No. 22 is a paper cutting page and is not clear. 3. Annexure pages are missing the "True Copy" endorsement/signature. 4. Paper cutting pages Nos. 22, 47, 43, 48, 51, 54, 79 to 89, 98, and 101 are not legible; kindly upload clearer copies. 5. Page Nos. 96 and 99 are not readable. 6. Volume-wise index is missing in Volume II. 7. Index is missing in bookmarking.	Shreshth Jain
51	5/29/2026	Company Application(Companies Act)	710102043892026	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	MR RAJENDRA KUMAR MALIKARJUN DASTAPUR VS WTC NOIDA DEVELOPMENT COMPANY	Sec 424 (3)	6/1/2026	**No. of Objections: -** 1. Case type is incorrectly mentioned in the online portal and PDF. Kindly rectify the same. 2. Add all applicant details in the online portal. 3. Affidavits of all applicants are mandatory. Kindly file the same.	Anshul Gupta
52	5/29/2026	Interlocutory Application (I.B.C)	710102044012026	COMPANY PETITION IB (IBC)/874(PB)2022	VIVEK PARTI RESOLUTION PROFESSIONAL VS WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Section 105,112, 113	6/1/2026	**No. of Objections: -** 1. OCR is missing on Page Nos. 1 to 71, 146 to 153, and 287 to 309. Kindly apply OCR and re-upload the corrected PDF. 2. Page No. 163 is not properly aligned. Kindly upload the correctly aligned page. 3. Volume-II Index is mandatory and has not been annexed in the PDF. Kindly attach the same. 4. Pagination is missing in the Index. Kindly provide proper pagination. 5. True Copy signature is missing on the annexures. Kindly ensure that all annexures bear the required True Copy signature.	MITAL AND MITAL
53	5/29/2026	Interlocutory Application (I.B.C)	710102044052026	COMPANY PETITION IB (IBC)/32(PB)2022	VIVEK PARTI RESOLUTION PROFESSIONAL VS WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Section 105,112, 113	6/1/2026	**No. of Objections: -** 1. OCR is missing on Page Nos. 1 to 77, 191 to 199, and 371 to 401. Kindly apply OCR and re-upload the corrected PDF. 2. Volume-I, Volume-II, and Volume-III Indexes are mandatory and have not been annexed in the PDF. Kindly attach the same. 3. Pagination is missing in the Index. Kindly provide proper pagination. 4. True Copy signature is missing on the annexures. Kindly ensure that all annexures bear the required True Copy signature. 5. IA No. 2024 is incorrectly mentioned in the main heading of the affidavit. Kindly correct the same to IA No. 2026. 6. Page Nos. 272 and 273 are not properly aligned. Kindly upload the correctly aligned pages. 7. In the prayer clause, the provision has been mentioned as Section 114, whereas in the Index and Application it has been mentioned as Section 112. Kindly verify and correct the section uniformly throughout the petition.	MITAL AND MITAL
54	5/29/2026	Interlocutory Application (I.B.C)	710102043862026	COMPANY PETITION IB (IBC)/477(PB)2017	ABHISHEK ANAND VS DEVENDRA UMRAO	Section 60(5)	6/1/2026	**No. of Objections: -** 1. True copy certification is missing in the annexures.	Abhishek

55	5/29/2026	Interlocutory Application (I.B.C)	710102043812026	COMPANY PETITION IB (IBC)/60(PB)2018	INDIAN OVERSEAS BANK VS MR DAUDAYAL AGGARWALA	Sec 60(5)	6/1/2026	**No. of Objections: -** 1. Respondent details are missing in the online portal as mentioned in the Memo of Parties. 2. Kindly affix the court fee stamp in the blank space provided in the Vakalatnama.	VYOM RAGHUVANSHI
56	5/29/2026	Interlocutory Application (I.B.C)	710102043832026	COMPANY PETITION IB (IBC)/60(PB)2018	INDIAN OVERSEAS BANK VS MR DAUDAYAL AGGARWALA	Sec 60(5)	6/1/2026	**No. of Objections: -** 1. Respondent details are missing in the online portal as mentioned in the Memo of Parties. 2. Kindly affix the court fee stamp in the blank space provided in the Vakalatnama. 3. Kindly mention "Read with Rule 11" in the index and application.	VYOM RAGHUVANSHI
57	5/29/2026	Interlocutory Application (I.B.C)	710102043902026	COMPANY PETITION IB (IBC)/235(ND)2023	VINAY KUMAR THROUGH ITS PARTNERSTRESSED ASSET RESOLVE CONSULTANTS VS MADAN MOHAN DHUPAR	Section 60(5)/Rule 11	6/1/2026	**No. of Objections: -** 1. OCR is missing on Page Nos. 1 to 20. 2. Kindly remove the extra index page. 3. Respondent basic details are missing in the online portal.	Stressed Asset Resolve Consultants
58	5/28/2026	Interlocutory Application (I.B.C)	710102043612026	COMPANY PETITION IB (IBC)/474(ND)2025	BLISS ABODE PRIVATE LIMITED VS MS MAMTA BINANI	Section 60(5)/Rule 11	5/29/2026	No. of Objections: - 1. Kindly delete the entry of Petitioner No. 1 from the online portal.	Abhay Chattopadhyay
59	5/31/2026	Company Application(Companies Act)	710102044342026	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS JM INFRA AND ENVIRO	Rule 11 of NCLT	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Ankit Sharma
60	5/31/2026	Interlocutory Application (I.B.C)	710102044392026	COMPANY PETITION IB (IBC)/671(ND)2019	KAMAL AGARWAL VS JM INFRA AND ENVIRO	Regulation 44(2), Liquidation process Regulation, 2016	6/1/2026	**No. of Objections:** 1. Petitioner's affidavit is missing in the PDF.	KAMAL AGARWAL
61	5/31/2026	Miscellaneous Application (IBC)	710102044362026	COMPANY PETITION IB (IBC)/496(ND)2018	SHALABH ARAN VS ALPHABET HEIGHTS PRIVATE LIMITED	Sec 60(5)	6/1/2026	**No. of Objections:** 1. Bookmarking is missing in the PDF. 2. Case type is incorrect. Kindly select "Interlocutory Application." 3. Kindly remove "M.A. No. of 2026" and mention "I.A. No." in the main heading of the PDF. Further, remove the word "Miscellaneous" from the Index and application. 4. Petitioner's basic details are missing in the online portal. 5. Signatures are missing on every page of the application. 6. "True Copy" endorsement/signature is missing on Page Nos. 25-28. 7. Copy of Vakalatnama is missing in the PDF.	ANIKESH BRAHMA
62	6/1/2026	Interlocutory Application (I.B.C)	710102044442026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Section 424	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	SHIVAM
63	5/25/2026	Restoration Application (IBC)	710102042512026	COMPANY PETITION IB (IBC)/182(PB)2025	CAP VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	KARAN MALHOTRA
64	5/23/2026	Interlocutory Application (I.B.C)	710102042162026	COMPANY PETITION IB (IBC)/812(ND)2022	PARMINDER SINGH BHULLAR VS RAHEJA DEVELOPERS LIMITED	Any other provision - Govt body	5/25/2026	**No. of Objections: -** 1. Page nos. 26 to 31 are in Hindi. Kindly provide English translations of these pages. 2. The case type is incorrect. Kindly rectify the same. 3. The section is incorrect. Kindly select "Section 33" in the online portal.	Sudhanshu kumar
65	6/1/2026	Interlocutory Application (I.B.C)	710102044722026	COMPANY PETITION IB (IBC)/1058(ND)2018	GUNJAN SHARMA VS MS RED APPLE BUYERS WELFARE ASSOCIATION SRA	Rule 11 of NCLT, 2016	6/2/2026	**No. of Objections: -** 1. Proof of Service is missing; a blank page has been uploaded instead. 2. Page No. 132 is missing from the PDF. Kindly upload the complete document.	MRINAL HARSH VARDHAN
66	6/1/2026	Interlocutory Application (I.B.C)	710102044712026	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS LION BUILDCON PRIVATE LIMITED	Any other provision - Govt body	6/2/2026	**No. of Objections: -** 1. Memo of Parties is missing from the index, PDF, and bookmarks. Kindly upload and bookmark the same. 2. Section mismatch. In the online portal, Rule 11 has been selected, whereas the PDF mentions "Under Regulation 31(2)". 3. As per the soft copy PDF, the matter is filed under "Regulation 31(2)"; therefore, kindly select "Any Other Provision" in the online portal. 4. Main case number is missing in the Vakalatnama. Kindly rectify the same.	BINAY KUMAR MISHRA
67	6/1/2026	Interlocutory Application (I.B.C)	710102044772026	COMPANY PETITION IB (IBC)/517(ND)2025	SANJAY KUMAR JHA RESOLUTION PROFESSIONAL FOR METCALFE PROPERTIES PRIVATE LIMITED VS LION BUILDCON PRIVATE LIMITED	Sec 12(2)	5/28/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	ABHISHEK
68	6/1/2026	Interlocutory Application (I.B.C)	710102044582026	COMPANY PETITION IB (IBC)/517(ND)2025	NITIN NARANG VS BANK OF MAHARASHTRA	Sec 60(5)	6/2/2026	**No. of Objections: -** 1. Wrong jurisdiction. Kindly file the matter before the "Mumbai Bench", as the present filing does not fall within the jurisdiction of this Bench.	Aman
69	5/16/2026	Interlocutory Application (I.B.C)	710102039932026	COMPANY PETITION IB (IBC)/179(ND)2025	KDRA INSOLVENCY PROFESSIONALS PRIVATE LIMITED VS BANK OF MAHARASHTRA	Section 21/Regulation 17 (1)	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Manish Jha
70	6/1/2026	Interlocutory Application (I.B.C)	710102044622026	COMPANY PETITION IB (IBC)/704(ND)2023	ANAL GUPTA VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Section 60(5)/Rule 11	6/2/2026	1. Page no 98 to 105 are not readable.	Deepak
71	6/1/2026	Interlocutory Application (I.B.C)	710102044682026	COMPANY PETITION IB (IBC)/190(ND)2026	ZENITH MEDIA SCOPE PRIVATE LIMITED VS NIRVIKAR FILMS LLP	Rule 11 of NCLT, 2016	6/2/2026	**No. of Objections: -** 1. Main case number is missing in the affidavit. 2. Section is mismatched; kindly select "Section 60(5)" in the online portal and mention "read with Rule 11" in the index and application. 3. Copy of the Vakalatnama is missing in the PDF.	Utkarsh Joshi
72	6/1/2026	Interlocutory Application (I.B.C)	710102044672026	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS LION BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/2/2026	**No. of Objections: -** 1. Memo of Parties is missing in the index, PDF, and bookmarks. 2. Section is not mentioned in the index. 3. Affidavit of the petitioner is required. 4. "Mis Lion Buildcon Private Limited" is shown as a respondent in the PDF; however, the affidavit attached is of the respondent company. Kindly file the affidavit of the petitioner.	BINAY KUMAR MISHRA

73	6/1/2026	Interlocutory Application (I.B.C)	710102044692026	COMPANY PETITION IB (IBC)/657(ND)2021	SIMPLE JAIN VS REVITAL REALITY PRIVATE LIMITED	Section 60(5)	6/2/2026	**No. of Objections: -** 1. Page Nos. 15 and 18 require English translation. 2. Page Nos. 17, 19, 20, 21, 24, 26 to 36, 41, 42, 44, and 46 are not readable. Kindly upload clear and legible copies. 3. Proof of service is missing in the PDF. Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	HITENDRA KR. NAHATA
74	6/1/2026	Interlocutory Application (I.B.C)	710102044492026	COMPANY PETITION IB (IBC)/556(ND)2025	MR SUMIT SHARMA RESOLUTION PROFESSIONAL OF M S CREW BOS PRODUCTS LIMITED VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION RIICO	Sec 60(5)	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Bhavya Khatreja
75	6/1/2026	Interlocutory Application (I.B.C)	710102044732026	COMPANY PETITION IB (IBC)/46(ND)2024	MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	Section 60(5)/Rule 11	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	RISHI
76	6/1/2026	Interlocutory Application (I.B.C)	710102044502026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	Section selected in the online portal is incorrect. Kindly select Section 424 in the online portal and rectify the same.	SHIVAM
77	6/1/2026	Interlocutory Application (I.B.C)	710102044432026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	**No. of Objections: -** 1. Section selected in the online portal is incorrect. Kindly select **Section 424** in the online portal and rectify the same.	SHIVAM
78	6/1/2026	Interlocutory Application (I.B.C)	710102044452026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	**No. of Objections: -** 1. Wrong section has been selected in the online portal. Kindly select **Section 424** and rectify the same. 2. Page Nos. **62 to 68** are in incorrect alignment. Kindly correct the alignment and re-upload the PDF.	SHIVAM
79	6/1/2026	Interlocutory Application (I.B.C)	710102044482026	COMPANY PETITION IB (IBC)/211(ND)2026	BONNAAGELA PRIVATE LIMITED VS SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	6/2/2026	No. of Objections: - Kindly annex the Condonation of Delay Application. The document attached is the Final Report, which is incorrect. The section is not mentioned in the index and on Page No. 2. As per the online filing, the matter is filed under Rule 11. Kindly mention the same in the index and application to maintain uniformity.	J SAGAR ASSOCIATES DELHI
80	5/23/2026	Interlocutory Application (I.B.C)	710102042232026	COMPANY PETITION IB (IBC)/05(ND)2019	JAYANTI JAIN VS SARASH EXPORTS SERVICES PRIVATE LIMITED	Section 22	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Samarendra
81	6/1/2026	Interlocutory Application (I.B.C)	710102044462026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	**No. of Objections: -** 1. Wrong section has been selected in the online portal. Kindly select **Section 424** and rectify the same accordingly.	SHIVAM
82	6/1/2026	Interlocutory Application (I.B.C)	710102044472026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	**No. of Objections: -** 1. Wrong section has been selected in the online portal. Kindly select **Section 424** and rectify the same accordingly. 2. Page Nos. **62 to 68** are improperly aligned. Kindly rectify the alignment and upload the corrected pages.	SHIVAM
83	6/2/2026	Interlocutory Application (I.B.C)	710102044852026	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS SURINDER KUMAR BATRA	Application under any other provisions- IBC	6/2/2026	**No. of Objection:** 1. Section is wrongly selected in the online portal. Kindly select **Section 424**.	SHIVAM
84	5/30/2026	Interlocutory Application (I.B.C)	710102044232026	COMPANY PETITION IB (IBC)/657(ND)2021	AJAY SHARMA VS GAURAV KATIYAR RESOLUTION PROFESSIONAL OF REVIVAL REALITY PRIVATE LIMITED	Sec 60(5)	5/26/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Surjendu Sankar Das
85	6/2/2026	Interlocutory Application (I.B.C)	710102044842026	COMPANY PETITION IB (IBC)/591(ND)2023	PBM INFRASTRUCTURE PVT LTD VS THE INTERIM RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	6/2/2026	**No. of Objections: -** 1. Respondent basic details are missing in the online portal. Kindly update the same. 2. Two applications have been filed in a single document. Kindly file each application separately.	Aman
86	5/30/2026	Interlocutory Application (I.B.C)	710102044242026	COMPANY PETITION IB (IBC)/543(ND)2017	BIMLA MARU FASHIONS PVT LTD VS THE INTERIM RESOLUTION PROFESSIONAL	Regulation 44(2), Liquidation process Regulation, 2016	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Brijesh Kumar Tamber
87	6/3/2026	Interlocutory Application (I.B.C)	710102045182026	COMPANY PETITION IB (IBC)/1248(PB)2018	SUJIT KUMAR SINGH VS MR DEVENDRA UMRao	Section 60(5)/Rule 11	6/3/2026	**No. of Objections: -** 1. Bookmarking is mandatory as per the index with proper pagination. 2. Memo of Parties is missing in the soft copy PDF. 3. OCR is missing on the annexure pages. Kindly apply OCR and re-upload the PDF.	Lakshay Agarwal
88	5/28/2026	Interlocutory Application (I.B.C)	710102043422026	COMPANY PETITION IB (IBC)/492(ND)2022	PRABHAT RANJAN SINGH VS K M SEBASTINE	Application under any other provisions- IBC	5/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Prabhat

89	6/3/2026	Interlocutory Application (I.B.C)	710102045242026	COMPANY PETITION IB (IBC)/67(ND)2022	ARVIND MITTAL VS YADUBIR SAJWAN	Sec 60(2)	6/3/2026	**No. of Objections: -** 1. Bookmarking is mandatory as per the index with proper pagination. 2. Page numbers are missing in the index. 3. Only 13 pages have been uploaded in the soft PDF. Kindly upload the complete PDF. 4. As per the Memo of Parties, there is no respondent. Therefore, kindly delete the respondent entry from the online portal. 5. Counsel details are missing in the Memo of Parties. Kindly provide the same.	Shubham
90	6/3/2026	Miscellaneous Application(Companies Act)	710102045262026	COMPANY PETITION (COMPANIES ACT)/222(ND)2023	SMT ANJU GOEL VS MS BLUE FLUDICS PVT LTD	Application under any other provisions	6/3/2026	**No. of Objections: -** 1. Case type has been selected incorrectly. You have selected "Miscellaneous Application"; kindly select "Interlocutory Application". 2. Memo of Parties is missing in the index and PDF. Bookmarking is also missing. 3. Bookmarking is mandatory as per the index with proper pagination. 4. The application requires signatures on every page. 5. Vakalatnama has not been annexed. Kindly upload the same. 6. The main case number is incorrectly mentioned on page no. 1 of the application and affidavit. Kindly correct the same.	ROHIT GOEL
91	6/2/2026	Interlocutory Application (I.B.C)	710102045162026	COMPANY PETITION IB (IBC)/1397(PB)2019	SMV AGENCIES PRIVATE LIMITED VS MS BLUE FLUDICS PVT LTD	Section 60(5)/Rule 11	6/3/2026	**No. of Objections: -** 1. The case type selected in the online portal is incorrect. Kindly select the correct case type. 2. List of Dates and Events is missing. Kindly upload the same. 3. Brief Synopsis is missing. Kindly upload the same. 4. The case type mentioned in the PDF is incorrect. Kindly rectify the case type in the PDF and ensure uniformity with the online portal.	BHASKAR
92	6/3/2026	Interlocutory Application (I.B.C)	710102045462026	COMPANY PETITION IB (IBC)/284(PB)2021	CONSORTIUM OF MS AKB VENTURES PRIVATE LIMITED VS DEVENDER BHARDWAJ	Rule 11 of NCLT, 2016	6/4/2026	**No. of Objections:** 1. Memo of parties is mismatched; kindly correct the online portal as per the memo of parties filed. 2. True copy signature is missing on page nos. 21 to 27.	Gc
93	6/3/2026	Interlocutory Application (I.B.C)	710102045402026	COMPANY PETITION IB (IBC)/81(ND)2025	SAPAN MOHAN GARG RESOLUTION PROFESSIONAL OF VEER CHEMICALS PVT LTD AND ORS VS SUMIT SHYAM LULLA AND ORS	Section 25(2)(j), 43, 45, 47, 50, 60(5), 66/Regulation 35A	6/5/2026	Here is a professionally formatted objection note: **No. of Objections: -** 1. As per the Memo of Parties, there are 8 petitioners; however, only one affidavit has been uploaded. Kindly attach the affidavits of the remaining petitioners in the PDF. 2. The following pages are not readable and require clear, legible copies to be uploaded: * Pages 428, 429, 431, 433-437, 448-459, 476-484, 491, 704-717, 1035, 1042, 1131, 1135-1142, 1150, 1153, 1175, 1180-1185, 1190, 1191, 1216-1221, 1226, 1233, 1262, 1263, 1299, 1300, 1302-1304, 1329, 1339, 1340, 1343-1349, 1354, 1355, and 1356. 3. English translations are required for pages 596, 598, 867, 869, 881, and 883. 4. Kindly contact the Registry before re-filing the matter.	Ashu Kansal
94	6/3/2026	Interlocutory Application (I.B.C)	710102045442026	COMPANY PETITION IB (IBC)/729(ND)2024	ASSET CARE AND RECONSTRUCTION ENTERPRISE LTD VS JITENDRA TIWARI	Sec 60(5)	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	ADITYA SHARAN
95	6/3/2026	Interlocutory Application (I.B.C)	710102045452026	COMPANY PETITION IB (IBC)/284(PB)2021	CONSORTIUM OF AKB VENTURES PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	6/4/2026	**No. of Objections:** 1. Memo of parties is mismatched; kindly correct the online portal as per the memo of parties filed. 2. True copy signature is missing on page nos. 21 to 27.	Gc
96	6/4/2026	Interlocutory Application (I.B.C)	710102045532026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS NARENDER KUMAR SHARMA	Section 60(5)	6/5/2026	**No. of Objections: -** 1. The main case number mentioned in the affidavit is incorrect. Further, "Indore Bench" has been wrongly mentioned in the heading. Kindly rectify the same and ensure consistency with the case record. 2. Petitioner's basic details are missing in the online portal. Kindly complete and update the same. 3. Pagination is missing in bookmarking. Kindly ensure proper pagination with complete and correct bookmarks before re-filing.	VEENU DRALL
97	6/3/2026	Interlocutory Application (I.B.C)	710102045492026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS SHIV RAMAN DUGAL	Sec 66(1)	6/4/2026	**No. of Objections: -** 1. The main case number is mismatched. You have mentioned "C.P. (IB)/1058(NB)2020"; kindly remove "NB" and mention "PB" in the PDF. Further, the main case number is also incorrect in the affidavit, and "Indore Bench" has been wrongly mentioned in the heading. Kindly rectify the same. 2. Petitioner and Respondent basic details are missing in the online portal. Kindly update the same. 3. Page Nos. 86 to 89 are not readable. Kindly upload clear and legible copies. 4. The section mentioned in the online portal and the PDF is mismatched. Kindly correct the same. 5. OCR is missing on Page Nos. 58 to 137. Kindly upload an OCR-enabled PDF. 6. Page Nos. 132 and 134 are cut from the left side. Kindly upload clear and complete copies of the said pages.	VEENU DRALL
98	6/4/2026	Interlocutory Application (I.B.C)	710102045782026	COMPANY PETITION IB (IBC)/462(ND)2023	SHUBHAM PRADHAN VS UMESH SINGHAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/5/2026	**No. of Objections: -** 1. Bookmarking is mandatory as per the Index with proper pagination. 2. ₹25/- Welfare Fund Stamp and ₹3/- Court Fee Stamp are missing on the Vakalatnama. Kindly affix the same. 3. An extra duplicate entry of "UMESH SINGHAL" has been made in the online portal. Kindly delete the duplicate entry. 4. Respondent's basic details are not filled in the online portal. Kindly update the same. 5. The main case number mentioned in the affidavit is mismatched with the case number appearing in the PDF. Kindly correct the discrepancy.	Jatinder Arora
99	6/3/2026	Interlocutory Application (I.B.C)	710102045482026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS UMESH SINGHAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/4/2026	**No. of Objections: -** 1. The main case number is mismatched. You have mentioned "C.P. (IB)/1058(NB)2020"; kindly remove "NB" and mention "PB" in the PDF. Further, the main case number is also incorrect in the affidavit, and "Indore Bench" has been wrongly mentioned in the heading. Kindly rectify the same. 2. Petitioner's basic details are missing in the online portal. Kindly update the same. 3. Page Nos. 86 to 89 are not readable. Kindly upload clear and legible copies. 4. The section mentioned in the online portal and the PDF is mismatched. Kindly correct the same. 5. OCR is missing on Page Nos. 75, 76, 89, and 90. Kindly upload an OCR-enabled PDF. 6. After Page Nos. 43 to 50, 55, 56, 59 to 62, 66, and 68 to 71, black pages have been attached. No page numbers or contents are visible. Kindly replace them with the correct pages. 7. In the main heading of the PDF, "LA. (IB) No. ____ (NB)2026" has been mentioned. Kindly replace "NB" with "ND" and correct the heading	VEENU DRALL

100	5/8/2026	Interlocutory Application (I.B.C)	709102000012026	COMPANY PETITION IB (IBC)/490(ND)2022	VIJENDER SHARMA VS UMESH SINGHAL	Application under any other provisions- IBC	6/5/2026	**No. of Objections: -** 1. Due to a technical glitch from NIC, no documents are visible in this file. Regarding this issue, the concerned officials have already been informed via email and are also in the loop. We are continuously coordinating with NIC to resolve this issue at the earliest.	VJENDER SHARMA
101	6/2/2026	Restoration Application (IBC)	710102045082026	COMPANY PETITION IB (IBC)/659(ND)2025	UC INCLUSIVE CREDIT PRIVATE LIMITED VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016, Application under any other provisions- IBC	5/27/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Rajat
102	6/4/2026	Interlocutory Application (I.B.C)	710102045542026	COMPANY PETITION IB (IBC)/108(ND)2025	MANISH AGARWAL VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	6/5/2026	**No. of Objections: -** 1. Signature is missing on the Index. Kindly sign and re-upload the same. 2. Signatures and "True Copy" endorsement are missing on the annexure pages. Kindly affix the same on all annexures. 3. Section is mismatched in the online portal and the PDF. In the online portal, **Rule 11** has been selected, whereas the PDF mentions **Under Section 238A**". Kindly maintain uniformity and rectify the section at both places.	KUNAL
103	6/4/2026	Interlocutory Application (I.B.C)	710102045742026	COMPANY PETITION IB (IBC)/294(ND)2025	MANOJ KUMAR ANAND RESOLUTION PROFESSIONAL GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	Section 12(2)	6/5/2026	**No. of Objections: -** 1. Pagination is missing in bookmarking. Kindly ensure proper pagination and complete bookmarking as per Index. 2. Two different sections have been mentioned in the PDF; however, court fee has been paid for only one section. The payment for the remaining section is due. Kindly rectify the same. 3. "True Copy" endorsement and signatures are missing on pages No. 34 to 79. Kindly affix the same and re-upload the documents.	SK SHARMA
104	6/4/2026	Interlocutory Application (I.B.C)	710102045652026	COMPANY PETITION IB (IBC)/637(ND)2024	MANISH AGARWAL RESOLUTION PROFESSIONAL FOR CORONATION INFRASTRUCTURE PVT LTD VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	Section 21	6/5/2026	Please find the formatted objection note below: **No. of Objections: -** 1. Two sections have been mentioned in the soft copy, namely **Section 18(c)** and **Section 21(1)**". Kindly clarify and maintain uniformity regarding the applicable section. 2. Defect related to payment compliance under **Section 18(c)** has been raised. 3. **Annexure A-3** is missing the signature and "True Copy" endorsement. Kindly affix the same and re-upload the document.	Vishawjeet Singh
105	6/4/2026	Interlocutory Application (I.B.C)	710102045552026	COMPANY PETITION IB (IBC)/450(PB)2018	PARVESH KUMAR SINGHAL VS KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT	Sec 60(5)	6/5/2026	**No. of Objections: -** 1. Bookmarking is missing. Kindly ensure proper bookmarking as per the Index before re-filing. 2. Petitioner and Respondent entries are missing in the online portal as per the Memo of Parties. Further, basic details are also not filled in the portal. Kindly update and complete the same. 3. True copy endorsement and signatures are missing on pages No. 20 to 22. Kindly affix the same and re-upload the corrected documents.	BHARAT BHUSHAN SETHI
106	6/4/2026	Interlocutory Application (I.B.C)	710102045722026	COMPANY PETITION IB (IBC)/301(ND)2025	JALESH KUMAR GROVER VS KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT	Application under any other provisions- IBC	6/5/2026	**No. of Objections: -** 1. OCR is missing in the PDF. Kindly upload an OCR-enabled, searchable PDF. 2. Bookmarking is mandatory as per the Index with proper pagination. Kindly ensure complete and correct bookmarking. 3. Section is not mentioned in the Index. Kindly mention the correct Section in the Index and ensure consistency with the petition and online portal.	Abhirup
107	6/5/2026	Interlocutory Application (I.B.C)	710102045822026	COMPANY PETITION IB (IBC)/55(ND)2018	MS TIRATH RAM AHUJA PVT LTD VS AKME PROJECTS LIMITED	Sec 60(5)	6/5/2026	No. of Objections: - 1. ₹3/- court fee and ₹25/- welfare fund stamp are missing on the Vakalatnama. Kindly affix the same. 2. Basic details of Respondent No. 1 are missing in the online portal. Kindly update the same as per the memo of parties.	Tariq
108	6/5/2026	Restoration Application (IBC)	710102045832026	COMPANY PETITION IB (IBC)/719(ND)2025	PRESCIENT STRATEGIC INTELLIGENCE PRIVATE LIMITED VS AKME PROJECTS LIMITED	Application under any other provisions- IBC	6/5/2026	**No. of Objections: -** 1. Section is mismatched. Kindly select ""Application under Any Other Provision"" in the online portal. 2. Court fee and Welfare Fund ticket are not visible on the Vakalatnama. Kindly upload a clear and legible copy. 3. Counsel details are incomplete on page no. 9. Kindly complete the same.	Ritu Raj
109	6/5/2026	Interlocutory Application (I.B.C)	710102045872026	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS PARSVNATH DEVELOPERS LIMITED	Section 21/Regulation 17 (1)	6/5/2026	**No. of Objections: -** 1. Section details are mismatched in the Index and PDF. Kindly mention **Regulation 17(1) read with Regulation 13(2)(d)** correctly in both the Index and the PDF. 2. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the Index. 3. Re. 3/- court fee is missing on the Vakalatnama. 4. Respondent entry has been incorrectly added in the online portal. Kindly delete the same. 5. In the Vakalatnama, I.A. No. **2025** has been wrongly mentioned in the main heading. Kindly rectify the same and mention **2026**. Further, the main case number is mismatched and requires correction. 6. Page Nos. **95, 103, 104, 106, 116, 117, 121, 127, 129, 133, 153, and 159** are in incorrect alignment. Kindly rectify and upload a properly aligned PDF.	udita singh
110	6/4/2026	Interlocutory Application (I.B.C)	710102045632026	COMPANY PETITION IB (IBC)/462(ND)2023	HOOR BANO VS SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)/Rule 11	6/5/2026	**No. of Objections: -** 1. Memo of Parties is mismatched and respondent entry is missing in the online portal as per the Memo of Parties. Kindly rectify and update the respondent details correctly in the portal.	SUNIL
111	6/4/2026	Company Application(Companies Act)	710102045682026	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2025	ABILITIES INDIA PISTONS AND RINGS LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	Sec. 230-232 - Second Motion	6/5/2026	**No. of Objections: -** 1. Case type is wrongly selected in both the online portal and PDF. Kindly correct the same and ensure uniformity across all records. 2. Bookmarking with proper numbering is missing in all volume-wise PDFs. Kindly ensure complete bookmarking as per Index. 3. Pagination is missing in the Master Index and Volume-wise Index (Volumes 1, 2, 3, and 4). Kindly rectify the same. 4. Signature is missing on Page No. 35 of the application. Kindly affix the same. 5. Pages No. 231 and 464 are not clear. Kindly upload legible copies. 6. "True Copy" endorsement and signatures are missing on annexure pages. Kindly correct the same. 7. In the NCLT First Motion Order, the pronouncement date is mismatched. In the Master Index and Volume-2 Index, it is mentioned as **20.05.2026**, whereas in the PDF it is shown as **20.02.2026**. Kindly rectify and ensure consistency. 8. Blank Page No. 475 is to be removed from the PDF. 9. Pages No. 515, 516, 517, and 518 are missing in the PDF.	Mohit Singhal

112	6/5/2026	Interlocutory Application (I.B.C)	710102045792026	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	**No. of Objections: -** 1. Pagination is missing in Bookmarking and the entry of Vakalatnama is also not reflected in the Bookmarking. Kindly rectify and ensure proper bookmarking with complete pagination. 2. "True Copy" endorsement is missing on the Annexures. Kindly affix the same on all annexure pages.	Ryan
113	6/5/2026	Interlocutory Application (I.B.C)	710102045812026	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS K V DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	No. of Objections: - 1. Pagination is missing in the bookmarking. Kindly provide proper page numbering as per index. 2. Main case number is not mentioned in the Vakalatnama. Kindly incorporate the same. 3. Respondent entry is required to be removed from the online portal as per the memo of parties. 4. True copy certification is missing in the annexures. Kindly ensure proper true copy marking/signing.	PANKAJ
114	6/5/2026	Interlocutory Application (I.B.C)	710102045852026	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS PARSVNATH DEVELOPERS LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	6/5/2026	**No. of Objections: -** 1. Memo of Parties is missing in the PDF. Kindly upload the same. 2. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the index. 3. Re. 3/- court fee is missing on the Vakalatnama. 4. Proof of Service is missing in the PDF. Kindly upload the same. 5. In the Vakalatnama, I.A. No. **2025** has been wrongly mentioned in the main heading. Kindly rectify the same and mention **2026**. Further, the main case number is mismatched and requires correction. 6. Counsel's signature is missing on the Index. Kindly affix the same.	udita singh
115	1/29/2026	0710102009122026(No.of Docs 0)	0710102009122026/3	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/5/2026	1. kindly attach the compliance order and latest order.	
116	3/8/2026	0710102018212026(No.of Docs 0)	0710102018212026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/17(ND)2026	RITU RASTOGI VSIRP MOHIT GOYAL	Sec 30	6/5/2026	1.compliance order missed in pdf	
117	6/3/2026	0710102037012026(No.of Docs 2)	0710102037012026/2	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/5/2026	1.Pages no. 35, 50, and 78 are not readable. Kindly upload clear and legible copies of the said pages.	kushal82
118	6/3/2026	0710102075482025(No.of Docs 2)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	1 Copy of Vakalatnama is missed in pdf . If the vakalatnama is on record kindly mention the same on the Index 2 As per the order attached the reply was to be filed within 2 weeks. Kindly attach the latest order.	Deep Roy
119	6/3/2026	0710102075482025(No.of Docs 2)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	1 Copy of Vakalatnama is missed in pdf . If the vakalatnama is on record kindly mention the same on the Index 2 As per the order attached the reply was to be filed within 2 weeks. Kindly attach the latest order.	Deep Roy
120	6/3/2026	0710102075482025(No.of Docs 2)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	1 Copy of Vakalatnama is missed in pdf . If the vakalatnama is on record kindly mention the same on the Index 2 As per the order attached the reply was to be filed within 2 weeks. Kindly attach the latest order.	Deep Roy
121	6/3/2026	0710102075482025(No.of Docs 2)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2026	1 Copy of Vakalatnama is missed in pdf . If the vakalatnama is on record kindly mention the same on the Index 2 As per the order attached the reply was to be filed within 2 weeks. Kindly attach the latest order.	Deep Roy
122	6/3/2026	0710102092212025(No.of Docs 2)	0710102092212025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2026	1.compliance order missed in pdf	upinder_singh
123	6/3/2026	0710102075222025(No.of Docs 2)	0710102075222025/1	INTERLOCUTORY APPLICATION (I.B.C)/4345(ND)2025	GAURAV KATIYAR VSAJAY SINGAL	Section 60(5)	6/5/2026	1 kindly attach the latest order. 2. There is a delay in filing the reply, kindly file application for condonation of delay	akaushiq
124	6/3/2026	0710102087982025(No.of Docs 1)	0710102087982025/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	6/5/2026	1.compliance order missed in pdf 2.pagination missed in bookmarking	CPINDIA
125	6/3/2026	0710102033172026(No.of Docs 1)	0710102033172026/2	COMPANY APPEAL(COMPANIES ACT)/48(ND)2026	SAWAN AUTO INDUSTRIES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES SOUTH DELHI	Sec 252 (3)	6/5/2026	1. As per the compliance order dated 12.05.2026 an Affidavit was to be filed within one week	rga
126	6/3/2026	0710102078792025(No.of Docs 1)	0710102078792025/1	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/5/2026	1. As per the compliance order, the service was to be done within 3 days. 2 Sign missed in PDF. 3. Please file proof of service by way of affidavit	AMS.MISHA
127	6/3/2026	0710102073882024(No.of Docs 2)	0710102073882024/6	INTERLOCUTORY APPLICATION (I.B.C)/4293(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	6/5/2026	1. bookmarking mandatory. 2. Kindly remove pages of WS from the proof of service	rrinsolvency

128	6/3/2026	0710102073892024(No.of Docs 2)	0710102073892024/7	INTERLOCUTORY APPLICATION (I.B.C)/4290(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	6/5/2026	bookmarking mandatory. 2. Kindly remove the pages of WS from proof of service	rinsolvency
129	6/4/2026	0710102019322026(No.of Docs 2)	0710102019322026/6	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	6/5/2026	1. wrong file, kindly file the application as IA	kuldeepandey86
130	6/3/2026	0710102076922024(No.of Docs 2)	0710102076922024/1	RESTORED COMPANY PETITION (IBC)/19(ND)2024	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS. AMIT SETHI	Section 95(1)	6/5/2026	1 Bookmarking and Index is missing. 2. Kindly remove WS pages from proof of service. You may mention NO SERVICE REQUIRED ON THE PAGE while filing proof of service	rinsolvency
131	6/3/2026	0710102073862024(No.of Docs 2)	0710102073862024/6	INTERLOCUTORY APPLICATION (I.B.C)/4282(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	6/5/2026	1. bookmarking mandatory. 2. Kindly remove pages of WS from proof of service	rinsolvency
132	6/3/2026	0710102081492024(No.of Docs 2)	0710102081492024/13	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC under Sec 7	6/5/2026	As per Index the page number of WS is 1-4 however the page number is not mentioned in the pdf. Kindly do pagination properly	akhil.shankhwar 1
133	6/2/2026	0710102064092024(No.of Docs 2)	0710102064092024/33	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	6/5/2026	1.The compliance order dated 27.04.2026 is missing in PDF. As per the records it is seen that vide order dated 27.04.2026 two week's time was granted to file additional affidavit. 2. Pages from 62 to 88 are not clear. Kindly upload the clear pages.	AyushPuri9
134	6/3/2026	0710102035272026(No.of Docs 1)	0710102035272026/1	COMPANY PETITION IB (IBC)/247(ND)2026	ARNAV ENTERPRISE PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	6/5/2026	1. bookmarking and index are mandatory. 2. kindly attach the compliance order and latest order. 3. OCR missed in PDF	prashasti2
135	4/10/2026	0710102027112026(No.of Docs 0)	0710102027112026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	EQUINOX INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2026	Kindly attach Compliance order	
136	6/3/2026	0710102004922026(No.of Docs 2)	0710102004922026/7	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	6/5/2026	1. three Rs. court fee and twenty five Rs. welfare ticket paste on blank space on vakalatnama 2. bookmarking mandatory. Kindly do bookmarking with pagination as per the index	pinnaclelawassoclate
137	6/3/2026	0710102031332026(No.of Docs 2)	0710102031332026/1	COMPANY PETITION IB (IBC)/193(ND)2026	EIFFEL SHELTERS PRIVATE LIMITED VS. XRBIA HINJEWADI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1. bookmarking mandatory. Kindly do bookmarking along with pagination. 2. kindly attach the compliance order and latest order.	Adv.AshishGohil 34
138	6/3/2026	0710102031842026(No.of Docs 2)	0710102031842026/1	COMPANY APPEAL (IBC)/11(ND)2026	DAVINDER SINGH VS. PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LTD	Sec 42	6/5/2026	1. kindly attach the compliance order and latest order.	Rachit_26
139	6/3/2026	0710102112322025(No.of Docs 2)	0710102112322025/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2025	M/S EVERGREENS LEISURE CLUB & RESORTS LLP VS. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/5/2026	1.kindly attach latest compliance order and latest order if any in pdf	abhi4064
140	6/3/2026	0710102031152026(No.of Docs 2)	0710102031152026/2	COMPANY PETITION (COMPANIES ACT)/65(ND)2026	SH SANDEEP KHURANA VS. 1KNITCRAFT APPARELS INTERNATIONAL PVT LTD	Sec. 241(1),Sec. 242(4)	6/5/2026	1. bookmarking mandatory with pagination. 2. pagination missed on index. 3. Counsel sign missed on an index and last page of rejoinder. 4. Sign missed on every page of rejoinder. 5. kindly attach the compliance order and latest order.	D78282025
141	6/3/2026	0710102106562023(No.of Docs 2)	0710102106562023/2	RESTORED COMPANY PETITION (IBC)/9(ND)2023	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. VINAY MITTAL	Section 95(1)	6/5/2026	1.index missed in pdf 2.bookmarking mandatory with pagination	rinsolvency
142	6/3/2026	0710102098522025(No.of Docs 2)	0710102098522025/5	INTERLOCUTORY APPLICATION (I.B.C)/5956(ND)2025	AMIT GUPTA ORS VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	6/5/2026	1.pagination missed in bookmarking 2.Kindly translate page No. 30 from Hindi to English 3.as per the compliance order the reply was to be filed with in one week. 4. Kindly attach latest order as well.	Pankaj_NCLT
143	6/3/2026	0710102085062025(No.of Docs 1)	0710102085062025/5	COMPANY PETITION IB (IBC)/545(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1.bookmarking mandatory	abhishekrane78
144	6/3/2026	0710102085062025(No.of Docs 1)	0710102085062025/6	COMPANY PETITION IB (IBC)/545(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1.bookmarking mandatory	sarangpathak16 2
145	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
146	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
147	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap

148	5/12/2026	0710102038702026(No.of Docs 0)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/5/2026	1. incomplete file	
149	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
150	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
151	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
152	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
153	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
154	5/30/2026	0710102084542025(No.of Docs 3)	0710102084542025/2	INTERLOCUTORY APPLICATION (I.B.C)/4959(ND)2025	MADAN MOHAN DHUPAR VSMR ABHIJEET PRAKASH	Sec 60(5)	6/5/2026	1 Bookmarking and index is missed. 2 You only uploaded order in document, kindly upload the full pdf.	nishi.eap
155	6/1/2026	0710102016742026(No.of Docs 2)	0710102016742026/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2026	RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED VS. AWFIS SPACE SOLUTIONS LIMITED	Sec. 213	6/5/2026	1.The Index is incomplete. Kindly complete the Index 2. As per the compliance order dated 07.05.2026 a an Reply was to be filed within two weeks.	amangoyal
156	6/1/2026	0710102016742026(No.of Docs 2)	0710102016742026/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2026	RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED VS. AWFIS SPACE SOLUTIONS LIMITED	Sec. 213	6/5/2026	1.The Index is incomplete. Kindly complete the Index 2. As per the compliance order dated 07.05.2026 a an Reply was to be filed within two weeks.	amangoyal
157	6/1/2026	0710102016742026(No.of Docs 2)	0710102016742026/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2026	RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED VS. AWFIS SPACE SOLUTIONS LIMITED	Sec. 213	6/5/2026	1.The Index is incomplete. Kindly complete the Index 2. As per the compliance order dated 07.05.2026 a an Reply was to be filed within two weeks.	amangoyal
158	6/1/2026	0710102016742026(No.of Docs 2)	0710102016742026/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2026	RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED VS. AWFIS SPACE SOLUTIONS LIMITED	Sec. 213	6/5/2026	1.The Index is incomplete. Kindly complete the Index 2. As per the compliance order dated 07.05.2026 a an Reply was to be filed within two weeks.	amangoyal
159	6/3/2026	0710102061722021(No.of Docs 2)	0710102061722021/2	COMPANY PETITION IB (IBC)/504(PB)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ASHISH MITTAL	Section 95(1)	6/5/2026	1 Bookmarking with pagination and Index is missing.	rinsolvency
160	6/3/2026	0710102035882026(No.of Docs 2)	0710102035882026/3	INTERLOCUTORY APPLICATION (I.B.C)/1944(ND)2026	MS AARTI SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	6/5/2026	1. remove double pagination. 2. true copy missed on Annexures 3. pages are not readable from 12 to 15, kindly upload clear copy or typed copy along of above mentioned pages.	vedlegal
161	6/3/2026	0710102032492026(No.of Docs 1)	0710102032492026/2	INTERLOCUTORY APPLICATION(IBC)(DI S.)/13(ND)2026	ABHISHEK DUTTA LIQUIDATOR VSRENU KUMAR	Sec 54(1)	6/5/2026	1. bookmarking mandatory with pagination 2. kindly attach the compliance order and latest order.	ABHISHEK DUTTA
162	6/4/2026	0710102035952025(No.of Docs 1)	0710102035952025/7	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	6/5/2026	1.bookmarking mandatory 2.index missed in pdf	Advgulshan@123
163	6/3/2026	0710102061742021(No.of Docs 2)	0710102061742021/2	COMPANY PETITION IB (IBC)/495(PB)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS. SAHIL MITTAL	Section 95(1)	6/5/2026	1 Bookmarking and Index is missed . 2. Kindly remove the pages of WS from Proof of service	rinsolvency
164	6/4/2026	0710102006512023(No.of Docs 2)	0710102006512023/9	INTERLOCUTORY APPLICATION (I.B.C)/668(ND)2023	STATE BANK OF INDIA VSM/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Application under any other provisions- IBC, Application under any other provisions- IBC, Application under any other provisions- IBC	6/5/2026	1. kindly attach the compliance order and latest order.	ankurmittalawyer@gmail
165	6/2/2026	0710102059022025(No.of Docs 4)	0710102059022025/2	INTERVENTION PETITION (IBC)/52(ND)2025	GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VSAASHI ENGINEERING TECH	Sec 60(5)	6/5/2026	1. 2 documents have been uploaded as proof of service wherein in one pdf page 54 is uploaded, kindly remove the same. 2. kindly upload the translate pages 48 and 49 from Hindi to English. 3. pagination missed in bookmarking 4. kindly attach the compliance order and latest order.	Advkailashpandey

166	6/3/2026	0710102035872026(No.of Docs 2)	0710102035872026/2	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)2026	MR SANJAY SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	6/5/2026	1.Kindly correct the alignment of page No. 12 and 16,	vedlegal
167	6/2/2026	0710102011012025(No.of Docs 1)	0710102011012025/7	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/6(ND)2025	MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR ABAN EXIM PVT. LTD. VS. M/S APPARELS INDIA THROUGH ITS PROPRIETOR MR. PRADEEP & ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/4/2026	1. kindly attach the compliance order and latest order. 2. The following pages are not clear.- from 29 to 32, 43 and 45 kindly upload clear pages	abhi4064
168	4/3/2026	0710102025142026(No.of Docs 0)	0710102025142026/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/26(ND)2026	DEEPAK ARORA RESOLUTION PROFESSIONAL IN THE INSOLVENCY RESOLUTION PROCESS OF REGENCY WORLD CONSULTING LIMITED VSM/S ABW INFRASTRUCTURE LTD	Sec 30	6/4/2026	1. kindly attach the compliance order and latest order.	
169	6/2/2026	0710102012132026(No.of Docs 1)	0710102012132026/2	COMPANY PETITION IB (IBC)/119(ND)2026	BANK OF INDIA VS. M/S M.R. OVERSEAS PRVTATE LIMITED	IBC under Sec 7	6/4/2026	1. index and bookmarking mandatory. 2. twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatanama.	MEGHAK87
170	6/1/2026	0710102033172026(No.of Docs 1)	0710102033172026/1	COMPANY APPEAL(COMPANIES ACT)/48(ND)2026	SAWAN AUTO INDUSTRIES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES SOUTH DELHI	Sec 252 (3)	6/4/2026	1. As per the compliance order dated 12.05.2026 a an affidavit of service was to be filed within one week.	rga
171	6/2/2026	0710102016512026(No.of Docs 2)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	6/4/2026	1. kindly attach the compliance order and latest order. 2. require proof of service in email format.	ganeshkanojiya
172	6/1/2026	0710102030582026(No.of Docs 1)	0710102030582026/2	INTERLOCUTORY APPLICATION (I.B.C)/1682(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHLIE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STATE BANK OF INDIA	Sec 60(5)	6/4/2026	1. As per the compliance order dated 21.04.2026 a an affidavit of service was to be filed within one week, kindly file application for condonation of delay.	abhi4064
173	6/2/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/4/2026	1 Kindly attach the latest order .	rrinsolvency
174	6/2/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/4/2026	1 Kindly attach the latest order .	rrinsolvency
175	6/2/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/4/2026	1 Kindly attach the latest order .	rrinsolvency
176	6/2/2026	0710102086652025(No.of Docs 2)	0710102086652025/3	COMPANY PETITION IB (IBC)/562(ND)2025	INDIAN BANK VS. ANU GUPTA	Section 95(1)	6/4/2026	1.as per the compliance order the reply was to be filed with in one week	Adhall
177	6/2/2026	0710102086612025(No.of Docs 2)	0710102086612025/2	COMPANY PETITION IB (IBC)/563(ND)2025	INDIAN BANK VS. RAJESH KUMAR GUPTA	Section 95(1)	6/4/2026	1.as per the compliance order the reply was to be filed with in one week 2.kindly attach latest order in pdf	Adhall
178	6/2/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/4/2026	1 Kindly attach the latest order .	rrinsolvency
179	6/1/2026	0710102030062023(No.of Docs 3)	0710102030062023/2	COMPANY PETITION IB (IBC)/208(ND)2023	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. PRAVIN KUMAR MALHOTRA	Section 95(1)	6/4/2026	1. bookmarking mandatory in all Volumes 2. master index mandatory. 3. index missed in volume 2 4. kindly attach the compliance order and latest order. 5. sign missed on every page of reply 6. true copy sign missed in Annexures 7. remove page no 202 (blank page)in vol 2	harshit@dehadrai.in
180	6/2/2026	0710102035732026(No.of Docs 4)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	6/4/2026	1.Master Index missing 2. index missed in vol 2 3. kindly attach the compliance order and latest order. 4. Bookmarking not working. Kindly do bookmarking as per Index and Volume. In volume 1 do bookmarking only for Volume 1 and similarly do bookmarking in Volume 2 of the contents in Volume 2	Ankur1982
181	6/2/2026	0710102111912025(No.of Docs 2)	0710102111912025/2	INTERLOCUTORY APPLICATION (I.B.C)/6276(ND)2025	MR. BHUVAN MADAN VS. STATE BANK OF INDIA (SBI)	Rule 11 of NCLT, 2016	6/4/2026	1.as per the compliance order the affidavit was to be filed with in one week	Shashank@07
182	6/2/2026	0710102035712026(No.of Docs 1)	0710102035712026/1	COMPANY APPEAL(COMPANIES ACT)/47(ND)2026	INCOME TAX OFFICER WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI AND ORS	Sec 252 (3) - By Government Body	6/4/2026	1 Kindly attach the compliance order and latest order if any 2 True copy sign missed in annexure.	SMadhavi

183	6/2/2026	0710102037292026(No.of Docs 1)	0710102037292026/3	INTERLOCUTORY APPLICATION (I.B.C)/2152(ND)2026	DEEPAK MITTAL VSSH ANIL GOEL	Application under any other provisions- IBC	6/4/2026	1. As per the compliance order dated 15.05.2026 a an affidavit of service was to be filed within one week,	rinsolvency
184	4/30/2026	0710102035202026(No.of Docs 0)	0710102035202026/1	CONTEMPT PETITION (IBC)/16(ND)2026	VALUE INFRACON INDIA PVT LTD VS. AMOD TYAGI	Rule 11 of NCLT, 2016	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	
185	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
186	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
187	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
188	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
189	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/30	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1. one Rs. court fee missed on vakalatanama in PDF. 2. bookmarking mandatory.	
190	3/13/2023	0710102023462023(No.of Docs 0)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	6/4/2026	1. OCR missed in PDF. 2. Remove double pagination in PDF.	
191	5/22/2024	0710102044732024(No.of Docs 0)	0710102044732024/4	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	6/4/2026	1 Kindly attach the compliance order asper mention in Index. 2 True copy sign missed in Annexure.	
192	5/22/2024	0710102044732024(No.of Docs 0)	0710102044732024/4	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	6/4/2026	1 Kindly attach the compliance order asper mention in Index. 2 True copy sign missed in Annexure.	
193	5/22/2024	0710102044732024(No.of Docs 0)	0710102044732024/4	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	6/4/2026	1 Kindly attach the compliance order asper mention in Index. 2 True copy sign missed in Annexure.	
194	5/22/2024	0710102044732024(No.of Docs 0)	0710102044732024/4	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	6/4/2026	1 Kindly attach the compliance order asper mention in Index. 2 True copy sign missed in Annexure.	
195	4/30/2026	0710102035202026(No.of Docs 0)	0710102035202026/1	CONTEMPT PETITION (IBC)/16(ND)2026	VALUE INFRACON INDIA PVT LTD VS. AMOD TYAGI	Rule 11 of NCLT, 2016	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	
196	4/30/2026	0710102035202026(No.of Docs 0)	0710102035202026/1	CONTEMPT PETITION (IBC)/16(ND)2026	VALUE INFRACON INDIA PVT LTD VS. AMOD TYAGI	Rule 11 of NCLT, 2016	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	

197	6/1/2026	0710102030602026(No.of Docs 1)	0710102030602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHILE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED THROUGH STATE BANK OF INDIA ORS	Sec 60(5)	6/4/2026	1. As per the compliance order dated 21.04.2026 a an affidavit of service was to be filed within one week, kindly file application for condonation of delay.	abhi4064
198	4/30/2026	0710102035202026(No.of Docs 0)	0710102035202026/1	CONTEMPT PETITION (IBC)/16(ND)2026	VALUE INFRACON INDIA PVT LTD VS. AMOD TYAGI	Rule 11 of NCLT, 2016	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	
199	6/1/2026	0710102067492020(No.of Docs 2)	0710102067492020/9	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	6/3/2026	1. As per the compliance order dated 03.03.2026 a Affidavit of service was to be filed in two weeks, kindly file application for condonation of delay. 2. remove double pagination in PDF.	KLAW
200	9/9/2025	0710102070532025(No.of Docs 6)	0710102070532025/1	COMPANY APPLICATION(COMPANIES ACT)/181(ND)2025	AKSHAAN GEORGE VS. KULDEEP KUMAR DHAR	Rule 11 of NCLT	6/3/2026	1. notary and date missed on affidavit. 2.true copy sign missed on Annexures. 3. kindly upload the clear pages from 19 to 21 and 25 . If the clear copies are not available kindly give undertaking of the same 4. kindly attach the compliance order and latest order. 5. Kindly upload full page of Index at Annexure - 8-13 are not complete they are cutting from the bottom.	ideepakjoshi
201	5/30/2026	0710102013442025(No.of Docs 3)	0710102013442025/6	INTERLOCUTORY APPLICATION (I.B.C)/971(ND)2025	MSX MALL SHOP OWNERS WELFARE ASSOCIATION (THROUGH ITS PRESIDENT VS. INDIA BULLS HOUSING FINANCE LTD	Sec 60(5)	6/3/2026	1.kindly file the application as IA Interlocutory Application	shyam2023
202	6/1/2026	0710102073172025(No.of Docs 2)	0710102073172025/6	COMPANY APPEAL(COMPANIES ACT)/121(ND)2025	MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	6/3/2026	1. sign missed on every page of rejoinder. 2. true copy sign missed on Annexures 3. remove double pagination in PDF. 4. kindly attach the compliance order and latest order.	wrindabhandari32
203	6/1/2026	0710102058802025(No.of Docs 1)	0710102058802025/2	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/3/2026	1. pagination not done of the order in the pdf. Kindly also mention it in the Index. 2. As per the compliance order, the proof of service was required to be filed within 3 days 3. copy of affidavit missing in pdf.	AMS.MISHA
204	6/1/2026	0710102023602025(No.of Docs 1)	0710102023602025/8	COMPANY PETITION IB (IBC)/252(ND)2025	MADHULIKA VS. CONNOISSEUR INFRABUILD PRIVATE LIMITED	IBC under Sec 7	6/3/2026	1 Kindly do the bookmarking according to index.	Rishabh2980
205	6/1/2026	0710102058802025(No.of Docs 1)	0710102058802025/2	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/3/2026	1. pagination not done of the order in the pdf. Kindly also mention it in the Index. 2. As per the compliance order, the proof of service was required to be filed within 3 days 3. copy of affidavit missing in pdf.	AMS.MISHA
206	6/1/2026	0710102058802025(No.of Docs 1)	0710102058802025/2	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/3/2026	1. pagination not done of the order in the pdf. Kindly also mention it in the Index. 2. As per the compliance order, the proof of service was required to be filed within 3 days 3. copy of affidavit missing in pdf.	AMS.MISHA
207	6/1/2026	0710102026552026(No.of Docs 1)	0710102026552026/1	COMPANY PETITION IB (IBC)/233(PB)2026	CITIZEN CO -OPERATIVE BANK LIMITED VS. EXCELSIOR COMPUSOFT PRIVATE LIMITED	IBC under Sec 7	6/3/2026	1. As per the compliance order, the affidavit of service was to be filed within one week	abhi4064
208	6/2/2026	0710102037732026(No.of Docs 1)	0710102037732026/2	RESTORATION APPLICATION (IBC)/33(ND)2026	VISTRA ITCL INDIA LIMITED VS AVANTHA HOLDINGS LIMITED	Rule 11 of NCLT, 2016	6/3/2026	1. As per the compliance order, the present document is required to be filed within a week. 2. Page no 7 is in wrong alignment. 3. true copy sign missed in annexure.	prafuljindal
209	6/1/2026	0710102038742026(No.of Docs 2)	0710102038742026/1	INTERLOCUTORY APPLICATION (I.B.C)/2162(ND)2026	KOTAK MAHINDRA BANK LTD VS. GYAN CHANDRA MISRA	Sec 60(5)	6/3/2026	1.In the Compliance order the IA no(2162 of 2026) is not mentioned. There is no directions in respect to the said IA. 2. copy of vakalatnama is missed in PDF. If the vakalatnama is on record kindly mention the same in the Index.	epochlegal77
210	6/1/2026	0710102058802025(No.of Docs 1)	0710102058802025/2	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/3/2026	1. pagination not done of the order in the pdf. Kindly also mention it in the Index. 2. As per the compliance order, the proof of service was required to be filed within 3 days 3. copy of affidavit missing in pdf.	AMS.MISHA
211	6/1/2026	0710102011932026(No.of Docs 1)	0710102011932026/1	INTERLOCUTORY APPLICATION (I.B.C)/921(ND)2026	MR. SUNIL KUMAR GUPTA RESOLUTION PROFESSIONAL FOR MRS. SHASHI SACHDEV VSTARLOK SINGH SAWHNEY	Section 60(5)	6/3/2026	1. bookmarking mandatory. Kindly do bookmarking with pagination as per the Index. 2. As per the compliance order dated 03.03.2026 a Affidavit of service was to be filed in one week,	kislayamishra

212	9/9/2025	0710102070532025(No.of Docs 6)	0710102070532025/1	COMPANY APPLICATION(COMPANIES ACT)/181(ND)2025	AKSHAAN GEORGE VS. KULDEEP KUMAR DHAR	Rule 11 of NCLT	6/3/2026	1. notary and date missed on affidavit. 2.true copy sign missed on Annexures. 3. kindly upload the clear pages from 19 to 21 and 25 . If the clear copies are not available kindly give undertaking of the same 4. kindly attach the compliance order and latest order. 5. Kindly upload full page of Index at Annexure - 8-13 are not complete they are cutting from the bottom.	ideepakjoshi
213	5/29/2026	0710102002392026(No.of Docs 4)	0710102002392026/3	INTERLOCUTORY APPLICATION (I.B.C)/400(ND)2026	MAHESH GARG VS. 1. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT. LTD	Section 60(5)	6/3/2026	1. kindly attach the compliance order and latest order if any	Abhirup Dasgupta
214	6/1/2026	0710102013572026(No.of Docs 2)	0710102013572026/2	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/3/2026	1. remove double PDF. same pdf is uploaded twice 2. Counsel sign missed on index. 3. sign missed on every page of rejoinder. 4. kindly attach the compliance order and latest order.	vishalganda
215	6/1/2026	0710102002732020(No.of Docs 1)	0710102002732020/80	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	6/3/2026	1. kindly attach the compliance order and latest order if any	wamikatrehan
216	6/1/2026	0710102019792026(No.of Docs 1)	0710102019792026/1	INTERLOCUTORY APPLICATION (I.B.C)/1264(ND)2026	DEEPAK KUMAR AGARWAL RESOLUTION PROFESSIONAL VS. RAJESH KUMAR BANSAL & ORS.	Sec 43(1) r/w Sec 44 (1)	6/3/2026	Affidavit of service was to be filed within one week as per order dated 27.03.2026. 2. Date missing on last page of the affidavit.	jatinsethi
217	6/2/2026	0710102041682026(No.of Docs 5)	0710102041682026/3	INTERLOCUTORY APPLICATION (I.B.C)/2330(ND)2026	MANGLAM MULTIPLEX PRIVATE LIMITED VS. GAURAV KATYAR	Rule 11 of NCLT, 2016,Section 60(5)	6/3/2026	Compliance order missing	rj92
218	6/1/2026	0710102086652025(No.of Docs 1)	0710102086652025/1	COMPANY PETITION IB (IBC)/562(ND)2025	INDIAN BANK VS. ANU GUPTA	Section 95(1)	6/3/2026	1. kindly attach the latest order. 2 as per the compliance order, the current document is required to be filed with in 1 week.	trilegal2
219	9/9/2025	0710102070532025(No.of Docs 6)	0710102070532025/1	COMPANY APPLICATION(COMPANIES ACT)/181(ND)2025	AKSHAAN GEORGE VS. KULDEEP KUMAR DHAR	Rule 11 of NCLT	6/3/2026	1. notary and date missed on affidavit. 2.true copy sign missed on Annexures. 3. kindly upload the clear pages from 19 to 21 and 25 . If the clear copies are not available kindly give undertaking of the same 4. kindly attach the compliance order and latest order. 5. Kindly upload full page of Index at Annexure - 8-13 are not complete they are cutting from the bottom.	ideepakjoshi
220	9/9/2025	0710102070532025(No.of Docs 6)	0710102070532025/1	COMPANY APPLICATION(COMPANIES ACT)/181(ND)2025	AKSHAAN GEORGE VS. KULDEEP KUMAR DHAR	Rule 11 of NCLT	6/3/2026	1. notary and date missed on affidavit. 2.true copy sign missed on Annexures. 3. kindly upload the clear pages from 19 to 21 and 25 . If the clear copies are not available kindly give undertaking of the same 4. kindly attach the compliance order and latest order. 5. Kindly upload full page of Index at Annexure - 8-13 are not complete they are cutting from the bottom.	ideepakjoshi
221	4/25/2026	0710102033392026(No.of Docs 0)	0710102033392026/1	COMPANY APPEAL(COMPANIES ACT)/46(ND)2026	TRIDENT ENTERPRISES PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	6/2/2026	1. kindly attach the compliance order and latest order.	
222	5/29/2026	0710102064092024(No.of Docs 1)	0710102064092024/31	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	6/2/2026	same document uploaded again	AyushPuri9
223	6/1/2026	0710102020992026(No.of Docs 3)	0710102020992026/5	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	6/2/2026	1.as per the compliance order the rejoinder was to be filed with in one week	AZADKHOKHER
224	12/17/2025	0710102110392025(No.of Docs 0)	0710102110392025/1	INTERLOCUTORY APPLICATION (I.B.C)/6193(ND)2025	OM PRAKASH GOYAL (HUF) VS. SAHA INFRA TECH PRIVATE LTD	Sec 60(5)	6/2/2026	1.copy of vakalatnama missed in pdf . If the vakalatnama is on record kindly mention the same in the Index stating vakalatnama already on record.	
225	5/29/2026	0710102040342026(No.of Docs 1)	0710102040342026/1	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2026	PRERNA SINGH VS. NAVEEN KUMAR JAIN RESOLUTION PROFESSIONAL OF XALTA FOOD AND BEVERAGES PVT LTD	Sec 60(5)	6/2/2026	1.compliance order missed in pdf. Kindly also attach latest order	kshitijsharda
226	5/29/2026	0710102062922025(No.of Docs 2)	0710102062922025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/231(ND)2025	ARES INVESTMENTS LLC VS. INTERNATIONAL PRINT O-PAC LTD ORS	Rule 11 of NCLT	6/2/2026	Kindly attach compliance order and latest order if any	D29392017
227	5/29/2026	0710102023552026(No.of Docs 3)	0710102023552026/3	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	6/2/2026	No of objections 1.Date is not mentioned on the Vakalatnama. Further, ₹25 Welfare Stamp and ₹3 Court Fee Stamp are not affixed on the Vakalatnama in the PDF. 2.Index of Volume II is not attached. 3.Master Index is missing. 4.Kindly attach the Compliance Order along with the latest order passed in the matter.	yugam2107
228	5/29/2026	0710102036522026(No.of Docs 1)	0710102036522026/1	INTERLOCUTORY APPLICATION (I.B.C)/1998(ND)2026	MANOJ KUNWAR VS. SSMP INDUSTRIES LIMITED	Section 60(5)/Rule 11	6/2/2026	1.compliance order missed in pdf . Kindly attach compliance order and latest order if any	karangupta2912
229	5/29/2026	0710102027992026(No.of Docs 1)	0710102027992026/1	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/2/2026	1. kindly attach the compliance order and latest order. As per records it is seen that vide order dated 2.-04.2026 the court had directed to file the affidavit of service within one week 2. Bookmarking with pagination incomplete	dushyantiwari.adv

230	5/30/2026	0710102033302026(No.of Docs 2)	0710102033302026/3	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2026	RABINDRA KUMAR MINTRI VS. CONSORTIUM OF MR SUNIL KUMAR JAIN AND MR APOORV JAIN	Sec 60(5)	6/2/2026	1. remove blank page from proof of service 2. kindly attach the compliance order and latest order.	apoorv@cjalaw.in
231	5/30/2026	0710102079712025(No.of Docs 1)	0710102079712025/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2025	SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/2/2026	1. kindly attach the compliance order and latest order.	smartnomics
232	5/29/2026	0710102091682021(No.of Docs 1)	0710102091682021/13	COMPANY PETITION IB (IBC)/58(ND)2022	BEETEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	6/2/2026	1.as per the master Index volume 2 and 3 missed in pdf 2.Kindly do bookmarking as per Index. Kindly change the Index of Volume 1, as the page numbers should be according to the documents attached in Volume 1. 3.compliance order missed in pdf	kuldeepandey86
233	12/17/2025	0710102110232025(No.of Docs 0)	0710102110232025/2	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	6/2/2026	1.compliance order missing in PDF. 2. The bookmarking is incomplete. Kindly do the bookmarking with pagination as per the Index	
234	9/28/2021	0710102070432021(No.of Docs 0)	0710102070432021/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/38(ND)2021	ARES INVESTMENTS LLC VS. INTERNATIONAL PRINT O-PAC LTD	Rule 11 of NCLT	6/2/2026	1.Kindly attach latest order as well 2.vakalatnama copy missed in pdf. In case the Vakalatnama is on record kindly mention the same in the Index	
235	8/31/2025	0710102076102025(No.of Docs 0)	0710102076102025/3	INTERLOCUTORY APPLICATION (I.B.C)/4339(ND)2025	ANIL GOEL LIQUIDATOR OF M/S NATH MOTORS LTD. VS. RAJESH KUMAR CHAUHAN	Sec 66(1)	6/2/2026	1.compliance order missed in pdf. Kindly attach compliance order and latest order if any	
236	5/29/2026	0710102015172026(No.of Docs 2)	0710102015172026/2	COMPANY PETITION IB (IBC)/103(ND)2026	BAJAJ RUBBER COMPANY PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	6/2/2026	1Kindly sign on every page of the reply. 2. Copy of vakalatnama is missed. In case the vakalatnama is on record kindly mention the same on the Index. 3. kindly attach the compliance order and latest order.	sanchitgarg99
237	6/1/2026	0710102109172025(No.of Docs 1)	0710102109172025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/479(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Rule 11 of NCLT	6/2/2026	1.as per the compliance order the affidavit was to be filed with in one week 2.kindly attach latest order in pdf 3.need every pages sign and true copy in annexure	yugam2107
238	6/2/2026	0710102106142025(No.of Docs 2)	0710102106142025/6	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	6/2/2026	As per order dated 20.03.2026 3 days time as last and final opportunity was granted to file the reply. Kindly file application for condonation of delay	Ayushma
239	6/1/2026	0710102019792026(No.of Docs 1)	0710102019792026/2	INTERLOCUTORY APPLICATION (I.B.C)/1264(ND)2026	DEEPAK KUMAR AGARWAL RESOLUTION PROFESSIONAL VS. RAJESH KUMAR BANSAL & ORS.	Sec 43(1) r/w Sec 44 (1)	6/2/2026	As per the Compliance order the affidavit was to be filed within one week. date missing on Affidavit	jatinssethi
240	5/30/2026	0710102109682024(No.of Docs 3)	0710102109682024/2	INTERLOCUTORY APPLICATION (I.B.C)/627(ND)2025	MR. DEEPAK KUMAR AGARWAL RESOLUTION PROFESSIONAL VS. RS STONES PVT. LTD.	Sec 12(2)	6/2/2026	1.as per the compliance order attached the affidavit was to be filed with in two weeks 2.kindly attach latest order/compliance order in pdf	jatinssethi
241	5/29/2026	0710102003012026(No.of Docs 1)	0710102003012026/3	COMPANY APPEAL(COMPANIES ACT)/24(ND)2026	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	6/1/2026	1. kindly attach the compliance order and latest order.	D27812012
242	12/12/2017	0710200413892017(No.of Docs 0)	0710200413892017/10	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/1/2026	1.Same pdf is uploaded twice. kindly remove extra pdf	
243	5/28/2026	0710102036412026(No.of Docs 2)	0710102036412026/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VS VINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/1/2026	1. copy of vakalatnama missed.If the vakaltnama is on record kindly mention the same in the Index 2. kindly attach the compliance order and latest order	RAKESHBHATIA @123
244	5/27/2026	0710102057342025(No.of Docs 4)	0710102057342025/7	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRATECH PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/1/2026	1.kindly file IA	P&L Associates
245	5/28/2026	0710102081272025(No.of Docs 5)	0710102081272025/3	INTERLOCUTORY APPLICATION (I.B.C)/4566(ND)2025	DR. NAVEEN CHAUDHARI VS. SURAKSHA ASSET RECONSTRUCTION COMPANY	Application under any other provisions- IBC	6/1/2026	1.kindly file the application as IA	swati@surbhi1
246	5/27/2026	0710102025782026(No.of Docs 2)	0710102025782026/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2026	ANITA SHARMA VS. BEETAL FINANCIAL & COMPUTER SERVICES (P) LTD	Sec. 59	6/1/2026	1. wrong file., kindly file in an application.	adv.sapna@gmail.com
247	5/9/2026	0710102037742026(No.of Docs 0)	0710102037742026/1	RESTORATION APPLICATION (IBC)/34(ND)2026	VISTRA ITCL INDIA LIMITED VS AVANTHA HOLDINGS LIMITED	Rule 11 of NCLT, 2016	6/1/2026	1. bookmarking incomplete along with pagination.	

248	5/28/2026	0710102075872025(No.of Docs 2)	0710102075872025/1	INTERLOCUTORY APPLICATION (I.B.C)/5130(ND)2025	RPFC VSRAJAT WIRES PVT LTD	Section 60(5)/Rule 11,Section 60(5)	6/1/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf. If the vakalatanama is on record kindly mention the same in the Index	advocatevinod
249	5/27/2026	0710102094172025(No.of Docs 2)	0710102094172025/4	INTERLOCUTORY APPLICATION (I.B.C)/5216(ND)2025	ANUP KUMAR VS. MADHU JAIN	Sec 60(5)	6/1/2026	1.compliance order missed in pdf	V MATHUR10472007
250	5/27/2026	0710102088862025(No.of Docs 2)	0710102088862025/11	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	6/1/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	Manu Aggarwal
251	5/28/2026	0710102108992025(No.of Docs 2)	0710102108992025/1	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)2025	RAKESH WADHWA VSSUDHIR KALRA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf. If the vakalatanama is on record kindly mention the same in the Index.	advocatevinod
252	12/16/2025	0710102109802025(No.of Docs 0)	0710102109802025/3	INTERLOCUTORY APPLICATION (I.B.C)/6211(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGARWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/1/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf If the vakalatanama is on record kindly mention the same in the Index	
253	6/1/2026	0710102033262026(No.of Docs 2)	0710102033262026/2	COMPANY PETITION IB (IBC)/208(ND)2026	SHIPWAY TECHNOLOGY PRIVATE LIMITED VS. EASO E-COMMERCE PRIVATE LIMITED	IBC Under Sec 9	6/1/2026	1.compliance order missed in pdf	Jain@1619
254	5/29/2026	0710102416272018(No.of Docs 2)	0710102416272018/44	COMPANY PETITION IB (IBC)/25(PB)2018	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED	IBC under Sec 7	6/1/2026	1. Kindly attach latest compliance order 3.vakalatanama copy missed in pdf . If the vakalatanama is on record kindly mention the same in the Index	Khaitanlegal
255	5/28/2026	0710102062672025(No.of Docs 2)	0710102062672025/9	INTERLOCUTORY APPLICATION (I.B.C)/3749(ND)2025	DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.	Sec 60(5)	6/1/2026	1 wrong pagination in PDF. Page number is missing on some pages 2. As per the compliance order dated 04.05.2026 a additional affidavit was to be filed in Two weeks,	palashsinghai
256	11/29/2019	0710102114622019(No.of Docs 2)	0710102114622019/7	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	6/1/2026	1.Copy of vakalatanama missed in pdf. If the vakalatanama is on record kindly mention the same in the Index 2 every page signed of reply 3. latest compliance order missed in pdf	VAIBHAVMISHRA
257	5/29/2026	0710102114622019(No.of Docs 2)	0710102114622019/17	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	6/1/2026	1.counsel details missed in index 2.need every pages sign and true copy in annexure 3.kindly attach latest order in pdf 4.vakalatanama copy missed in pdf	TIWARIVINEETA
258	5/27/2026	071010200622024(No.of Docs 2)	071010200622024/1	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2024	RAJNEESH NAGAR VS. DEBASHIS NANDA RP OF BULLAND BUILDTECH PRIVATE LIMITED AND ORS.	Sec 60(5)	6/1/2026	1. bookmarking mandatory along with pagination. 2. sign missed on every page of reply. 3. copy of vakalatanama missed in PDF. 4. kindly attach the compliance order and latest order.	corporatetudis@NCLT
259	5/29/2026	0710102006762026(No.of Docs 2)	0710102006762026/2	INTERLOCUTORY APPLICATION (I.B.C)/327(ND)2026	MR. AISHWARYA MOHAN GAHRANA ERSTWHILE RESOLUTION PROFESSIONAL DURHA VITRAK PRIVATE LIMITED VS. BLUE HEAVENS HEALTHCARE PRIVATE LIMITED - SRA	Section 60(5)	6/1/2026	1. true copy sign missed on an annexures. 2. kindly attach the compliance order and latest order. 3. Copy of vakalatanama missed in PDF.	legal.bajaj
260	5/28/2026	0710102080922025(No.of Docs 2)	0710102080922025/2	INTERLOCUTORY APPLICATION (I.B.C)/5382(ND)2025	BPC CONSULTANT INDIA PRIVATE LIMITED VS. RAJNESH KUMAR AGGARWAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	dibyabanerjee
261	5/28/2026	0710102104562025(No.of Docs 2)	0710102104562025/2	INTERLOCUTORY APPLICATION (I.B.C)/6105(ND)2025	PANKAJ RAVINDRA CHAUDHARY AND OTHERS VS. SUDHIR KALRA	Section 60(5)	6/1/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf. If the vakalatanama is on record kindly mention the same in the Index	advocatevinod
262	5/27/2026	0710102017852023(No.of Docs 2)	0710102017852023/8	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS. PARNIKA COMMERCIAL AND ESTATES PRIVATE LIMITED	IBC Under Sec 9	6/1/2026	1. sign missed on every page of reply. 2. kindly attach the compliance order and latest order.	chandreyemaitra
263	5/28/2026	0710102109772025(No.of Docs 2)	0710102109772025/3	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGARWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/1/2026	1.compliance order missed in pdf 2.proof of service missed in pdf	trschambers
264	5/30/2026	0710102006832025(No.of Docs 3)	0710102006832025/6	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		6/1/2026	1. kindly attach the compliance order and latest order.	indiacorplaw
265	5/28/2026	0710102099082025(No.of Docs 2)	0710102099082025/2	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2025	RAJENDRA YADAV VS. MR SUDHIR KALRA	Section 60(5)	6/1/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	advocatevinod
266	12/5/2025	0710102106852025(No.of Docs 0)	0710102106852025/2	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	6/1/2026	1.kindly attach latest order in pdf 2.counsel details missed in index	

267	5/27/2026	0710102024822024(No.of Docs 2)	0710102024822024/14	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	6/1/2026	1.Kindly attach the compliance order in the PDF. 2.Kindly remove the double pagination from pages 66 to 74. 3.Kindly upload the English translated copies of pages 18, 64, 65 and 77, which are in Hindi. While uploading the translated pages, kindly mention at the top of each translated page the corresponding page number for which the translation has been provided.	Ashishlu
268	12/14/2025	0710102109432025(No.of Docs 0)	0710102109432025/9	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & SURINDER MEHTA VS. MADAN MOHAN DHUPAR	Sec. 45 (1),Sec 49(2)	6/1/2026	1.kindly attach latest order in pdf	
269	5/29/2026	0710102037452026(No.of Docs 2)	0710102037452026/2	INTERLOCUTORY APPLICATION (I.B.C)/2052(ND)2026	ZENITH MEDIA SCOPE PRIVATE LIMITED VS. NIRVIKAR FILMS LLP	Section 60(5)	5/29/2026	1. copy of vakalatnama missed 2. kindly attach compliance order.	devganabhishek
270	5/28/2026	0710102024362026(No.of Docs 1)	0710102024362026/1	COMPANY PETITION IB (IBC)/190(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES	IBC Under Sec 9	5/29/2026	1. kindly attach the compliance order and latest order. 2. Kindly do pagination in bookmarking. 3. As per record it is observed that the affidavit of service was to be filed within one week	utkarsh356
271	5/26/2026	0710102020992026(No.of Docs 3)	0710102020992026/4	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES	IBC Under Sec 9	5/29/2026	1. As per the compliance order dated 28.04.2026 a Rejoinder was to be filed within one week from the date they received the copy of the reply (07.05.2026), 2. bookmarking not working properly. 3.true copy sign missed on Annexures.	AZADKHOKHER
272	5/28/2026	0710102109792025(No.of Docs 4)	0710102109792025/3	INTERLOCUTORY APPLICATION (I.B.C)/6221(ND)2025	PRAVEEN JAUHARI VS. EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	5/29/2026	1. kindly attach compliance order. 2. one rs court fees missed in vakalatnama. 3. Kindly attach clear copy of page NO. 194, 195, 262 and 271	upasanasingh
273	5/29/2026	0710102037452026(No.of Docs 1)	0710102037452026/1	INTERLOCUTORY APPLICATION (I.B.C)/2052(ND)2026	SURINDER MEHTA VS. MADAN MOHAN DHUPAR	Section 60(5)	5/29/2026	No. of Objections: - 1. Incomplete file. 2. Kindly attach the compliance order and latest order. 3. Bookmarking and index are missing.	devganabhishek
274	5/26/2026	0710102020962026(No.of Docs 2)	0710102020962026/1	INTERLOCUTORY APPLICATION (I.B.C)/1175(ND)2026	AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PVT. LTD. VS. UTKRISHTHA INSOLVENCY PROFESSIONALS PVT. LTD	Sections 60(5)/Regulation 13	5/29/2026	1. incomplete file. 2. Sign missed on every page of reply. 3. bookmarking and OCR mandatory. 4. pagination missed on index and PDF 5. Counsel sign missed on an index and last page of reply. 6. affidavit incomplete notary and date mandatory on affidavit 7. Copy of vakalatnama missed in PDF. 8. Kindly attach the compliance order and latest order. 9. true copy sign missed on Annexures	advocateekta
275	5/26/2026	0710102028712026(No.of Docs 3)	0710102028712026/2	INTERLOCUTORY APPLICATION (I.B.C)/1631(ND)2026	MR SURINDER KUMAR DAIMA THROUGH MR SURINDER KUMAR DAIMA VS. SMV AGENCIES PRIVATE LIMITED ALONG WITH ITS CONSORTIUM	Sec 60(5)	5/29/2026	1. kindly attach the compliance order and latest order.	asripat
276	5/26/2026	0710102021472026(No.of Docs 2)	0710102021472026/4	TRANSFER APPLICATION (IBC)/18(ND)2026	CHETAN DOSHI VS. CMP EURO TECHNOPLAST PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/29/2026	1. notary and date missed on Affidavits 2. true copy sign missed on Annexures 3. kindly attach the compliance order and latest order.	kochhar19144
277	5/29/2026	0710102037452026(No.of Docs 3)	0710102037452026/3	INTERLOCUTORY APPLICATION (I.B.C)/2052(ND)2026	SURINDER MEHTA VS. MADAN MOHAN DHUPAR	Section 60(5)	5/29/2026	1. as per mention latest order not upload in PDF.	devganabhishek
278	5/26/2026	0710102036362026(No.of Docs 2)	0710102036362026/2	INTERLOCUTORY APPLICATION (I.B.C)/1985(ND)2026	RAJESH KUMAR PAREKH RESOLUTION PROFESSIONAL OF CHD DEVELOPERS LTD VS. GAURAV MITTAL SUSPENDED DIRECTOR OF CHD DEVELOPERS LIMITED	Sec 60(5)	5/29/2026	1. Copy of vakalatnama missed in PDF.	ADITYAGAURI
279	5/28/2026	0710102013212026(No.of Docs 3)	0710102013212026/3	INTERLOCUTORY APPLICATION (I.B.C)/862(ND)2026	DIRECTORATE OF ENFORCEMENT VS. SHAILENDRA AJMERA	Sec 60(5)	5/29/2026	1. incomplete bookmarking along with pagination.	admin@chandhiok.com
280	4/6/2026	0710102025742026(No.of Docs 0)	0710102025742026/2	INTERLOCUTORY APPLICATION (I.B.C)/1531(ND)2026	DR. SHRAVAN KUMAR VISHNOI VS. MR. NAVNEET KUMAR GUPTA	Section 60(5)	5/29/2026	1. kindly attach the compliance order and latest order.	
281	5/27/2026	0710102019022026(No.of Docs 2)	0710102019022026/5	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	5/29/2026	1. kindly attach compliance order. 2. page no 40 and 41 are in wrong alignment.	siddharthachary a90
282	9/23/2019	0710102114622019(No.of Docs 1)	0710102114622019/2	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	5/29/2026	1 Book marking is missed . 2 pdf is in wrong alignment. 3 Kindly attach the compliance order.	VAIBHAVMISHRA

283	4/17/2026	0710102030922026(No.of Docs 0)	0710102030922026/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/27(ND)2026	UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED VSBELLWAY BUILDERS PRIVATE LIMITED	Sec 30	5/29/2026	1. As per the compliance order dated 30.04.2026 a Affidavit of service was to be filed within one week,	
284	5/27/2026	0710102034012026(No.of Docs 4)	0710102034012026/2	COMPANY PETITION IB (IBC)/231(ND)2026	INDIAN BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	5/29/2026	1. date missed in vakalatnama. 2. true copy required in every page of annexure. 3. page no 329,330,368,369,375,382,385, are not readable.	office@anush
285	5/26/2026	0710102034172026(No.of Docs 2)	0710102034172026/8	COMPANY PETITION (COMPANIES ACT)/70(ND)2026	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/29/2026	1. Sign missed on every page of reply. 2. incomplete bookmarking kindly upload the bookmarking along with pagination 3. remove double pagination in PDF. 4. three Rs. Court fee and twenty five Rs. welfare ticket missed on vakalatnama. 5. matter on vakalatnama is blur kindly upload the clear page	RAMCHANDRAM ADAN
286	5/27/2026	0710102007892026(No.of Docs 1)	0710102007892026/27	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/29/2026	1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lawyersknit
287	5/26/2026	0710102037292026(No.of Docs 1)	0710102037292026/1	INTERLOCUTORY APPLICATION (I.B.C)/2152(ND)2026	DEEPAK MITTAL VSSH ANIL GOEL	Application under any other	5/29/2026	1. incomplete file. 2. kindly attach the compliance order and latest order. 3. index and bookmarking mandatory.	jyotiyadav8700
288	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
289	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
290	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
291	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
292	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
293	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
294	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
295	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
296	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
297	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/28/2026	1 as per the compliance order dated 10.04.2026 a reply was to be filed within one week 2. Also attach latest order	deepakparashar
298	6/4/2026	0710102035952025(No.of Docs 2)	0710102035952025/6	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	5/28/2026	**No. of Objections: -** 1. Compliance order is missing in the PDF. Kindly attach and upload the same. 2. Kindly paste the welfare fund ticket in the blank space provided on the Vakalatnama and re-upload the document.	Advdulshan@123
299	6/4/2026	0710102035952025(No.of Docs 2)	0710102035952025/6	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	5/28/2026	**No. of Objections: -** 1. Compliance order is missing in the PDF. Kindly attach and upload the same. 2. Kindly paste the welfare fund ticket in the blank space provided on the Vakalatnama and re-upload the document.	Advdulshan@123
300	6/4/2026	0710102035952025(No.of Docs 2)	0710102035952025/6	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	5/28/2026	**No. of Objections: -** 1. Compliance order is missing in the PDF. Kindly attach and upload the same. 2. Kindly paste the welfare fund ticket in the blank space provided on the Vakalatnama and re-upload the document.	Advdulshan@123

301	6/4/2026	0710102035952025(No.of Docs 2)	0710102035952025/6	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FITJEE LTD.	IBC Under Sec 9	5/28/2026	**No. of Objections: -** 1. Compliance order is missing in the PDF. Kindly attach and upload the same. 2. Kindly paste the welfare fund ticket in the blank space provided on the Vakalatnama and re-upload the document.	Advgulshan@123
302	6/1/2026	0710102044492025(No.of Docs 2)	0710102044492025/10	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	5/28/2026	no. of objeciton 1 bookmrking missing with page number	atplegal
303	6/1/2026	0710102044492025(No.of Docs 2)	0710102044492025/10	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	5/28/2026	no. of objeciton 1 bookmrking missing with page number	atplegal
304	6/1/2026	0710102044492025(No.of Docs 2)	0710102044492025/10	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	5/28/2026	no. of objeciton 1 bookmrking missing with page number	atplegal
305	6/1/2026	0710102044492025(No.of Docs 2)	0710102044492025/10	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	5/28/2026	no. of objeciton 1 bookmrking missing with page number	atplegal
306	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/12	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/28/2026	1.Kindly translate page 65 from Hindi to English	rajeev1124
307	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/12	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/28/2026	1.Kindly translate page 65 from Hindi to English	rajeev1124
308	5/26/2026	0710102090552024(No.of Docs 2)	0710102090552024/5	INTERLOCUTORY APPLICATION (I.B.C)/5912(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL	Sec 66(1)	5/28/2026	no. of objecion 1 page numbering missing in bookmarking 2. as per the compliance order dated 20.02.2025 a reply was to be filed within two week , kindly file application for condonation of delay	varshabanerjee
309	5/26/2026	0710102090552024(No.of Docs 2)	0710102090552024/5	INTERLOCUTORY APPLICATION (I.B.C)/5912(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL	Sec 66(1)	5/28/2026	no. of objecion 1 page numbering missing in bookmarking 2. as per the compliance order dated 20.02.2025 a reply was to be filed within two week , kindly file application for condonation of delay	varshabanerjee
310	5/26/2026	0710102090552024(No.of Docs 2)	0710102090552024/5	INTERLOCUTORY APPLICATION (I.B.C)/5912(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL	Sec 66(1)	5/28/2026	no. of objecion 1 page numbering missing in bookmarking 2. as per the compliance order dated 20.02.2025 a reply was to be filed within two week , kindly file application for condonation of delay	varshabanerjee
311	5/26/2026	0710102090552024(No.of Docs 2)	0710102090552024/5	INTERLOCUTORY APPLICATION (I.B.C)/5912(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL	Sec 66(1)	5/28/2026	no. of objecion 1 page numbering missing in bookmarking 2. as per the compliance order dated 20.02.2025 a reply was to be filed within two week , kindly file application for condonation of delay	varshabanerjee
312	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/12	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/28/2026	1.Kindly translate page 65 from Hindi to English	rajeev1124
313	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/12	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/28/2026	1.Kindly translate page 65 from Hindi to English	rajeev1124
314	5/25/2026	0710102021112026(No.of Docs 3)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	5/28/2026	1 Kindly paste the welfare and court fee on blank space on vakalatnama	anujmalhotra
315	5/25/2026	0710102021112026(No.of Docs 3)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	5/28/2026	1 Kindly paste the welfare and court fee on blank space on vakalatnama	anujmalhotra



338	5/25/2026	0710102021112026(No.of Docs 3)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	5/28/2026	1 Kindly paste the welfare and court fee on blank space on vakalatnama	anujmalhotra
339	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
340	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
341	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
342	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
343	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
344	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
345	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
346	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
347	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
348	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com

349	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
350	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
351	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
352	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
353	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/28/2026	1.even from the date of upload of the order there is delay in filing the affidavit of service. 2.Kindly also attach order dated 07.05.2026.	ashukansal@gmail.com
354	12/15/2025	0710102109632025(No.of Docs 0)	0710102109632025/3	COMPANY PETITION IB (IBC)/703(ND)2025	RAH INFOTECH PRIVATE LIMITED VS. F-1 INFOTECH PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	SAME PDF has been filled again	
355	6/7/2021	0710102039002021(No.of Docs 0)	0710102039002021/17	COMPANY APPEAL(COMPANIES ACT)/127(ND)2021	DR ER RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/27/2026	1.as per the compliance order the affidavit was to be filed with one week	
356	5/27/2026	0710102070592021(No.of Docs 1)	0710102070592021/7	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	5/27/2026	1.There is no compliance given in the order attached. 2. kindly also attach latest order in pdf	nirajchamyal
357	5/27/2026	0710102070592021(No.of Docs 1)	0710102070592021/7	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	5/27/2026	1.There is no compliance given in the order attached. 2. kindly also attach latest order in pdf	nirajchamyal
358	5/27/2026	0710102070592021(No.of Docs 1)	0710102070592021/7	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	5/27/2026	1.There is no compliance given in the order attached. 2. kindly also attach latest order in pdf	nirajchamyal
359	5/27/2026	0710102070592021(No.of Docs 1)	0710102070592021/7	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	5/27/2026	1.There is no compliance given in the order attached. 2. kindly also attach latest order in pdf	nirajchamyal
360	5/25/2026	0710102027602024(No.of Docs 1)	0710102027602024/4	COMPANY APPEAL(COMPANIES ACT)/164(ND)2024	S O GAS PRODUCTS PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/27/2026	1. bookmarking mandatory. 2. kindly attach the latest order. 3 Index Missing	RANVEER
361	5/26/2026	0710102099472024(No.of Docs 2)	0710102099472024/4	INTERLOCUTORY APPLICATION(IBC)(DIS.)/8(ND)2025	MR. SATISH JOSHI	Sec 54(1)	5/27/2026	1.compliance order missed in pdf	CSGAURAVJOSHI
362	12/4/2025	0710102106572025(No.of Docs 0)	0710102106572025/2	COMPANY APPEAL(COMPANIES ACT)/146(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (WONDER TRAVPACIFIC PVT. LTD.)	Sec 252 (3) - By Government Body	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one week	
363	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatnama 4.kindly attach latest order in pdf	bajpaiankita86
364	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatnama 4.kindly attach latest order in pdf	bajpaiankita86

365	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
366	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
367	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
368	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
369	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
370	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
371	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/27/2026	1.this pages are wrong alignment no of 78,79,86, 2.this page is not clear no of 80,88, 3.welfare 25 ticket missed on vakalatanama 4.kindly attach latest order in pdf	bajpaiankita86
372	6/1/2026	0710102001062023(No.of Docs 31)	0710102001062023/7	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	5/27/2026	1 Kindly remove double pagination in Index. Mention only one page number. 2.as per the compliance order the document was to be filed with in one week 3.this page is wrong alignment 258, 289,348 . 4. Page NO. 126,258,348, are not clear	kunal2087
373	6/1/2026	0710102001062023(No.of Docs 31)	0710102001062023/7	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	5/27/2026	1 Kindly remove double pagination in Index. Mention only one page number. 2.as per the compliance order the document was to be filed with in one week 3.this page is wrong alignment 258, 289,348 . 4. Page NO. 126,258,348, are not clear	kunal2087
374	6/1/2026	0710102001062023(No.of Docs 31)	0710102001062023/7	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	5/27/2026	1 Kindly remove double pagination in Index. Mention only one page number. 2.as per the compliance order the document was to be filed with in one week 3.this page is wrong alignment 258, 289,348 . 4. Page NO. 126,258,348, are not clear	kunal2087
375	6/1/2026	0710102001062023(No.of Docs 31)	0710102001062023/7	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	5/27/2026	1 Kindly remove double pagination in Index. Mention only one page number. 2.as per the compliance order the document was to be filed with in one week 3.this page is wrong alignment 258, 289,348 . 4. Page NO. 126,258,348, are not clear	kunal2087
376	5/26/2026	0710102042552025(No.of Docs 1)	0710102042552025/4	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	5/27/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	sna2277
377	5/26/2026	0710102046522025(No.of Docs 2)	0710102046522025/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2025	ALLFINE INTERNATIONAL COMPANY LIMITED VS. MR. SANDEEP KUMAR	Sec. 241(1),Sec. 242(4)	5/27/2026	1.bookmakring mandatory 2.counsel details sign missed in index 3.affidavit notary missed in pdf 4.need every pages sign and true copy in annexure 5.compliance order missed in pdf	tandtlaw
378	5/25/2026	0710102029002025(No.of Docs 2)	0710102029002025/6	COMPANY PETITION IB (IBC)/236(ND)2025	ISRAR VS. JMV ISPAT PRIVATE LIMITED	IBC under Sec 7	5/27/2026	1. kindly attach the compliance order and latest order.	mukeshbcma
379	5/25/2026	0710102057342025(No.of Docs 2)	0710102057342025/6	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRA TECH PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	1.bookmarking mandatory 2.Kindly file the application for condonation of delay separately as application and attach the reply also while filing the IA for condonation of delay 3.kindly paste the stamp on blank part of the vakalatanama 4.compliance order missed in pdf. Kindly attach the Compliance order and latest order if any	P&L Associates
380	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/8	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one weeks 2.need every pages sign in pdf	Arifali901
381	7/7/2025	0710102058112025(No.of Docs 0)	0710102058112025/3	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/27/2026	1.compliance order missed in pdf 2. Affidavit missing	
382	7/7/2025	0710102058052025(No.of Docs 0)	0710102058052025/1	INTERLOCUTORY APPLICATION (I.B.C)/3842(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD VSFEDERAL BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Sec 43(1) r/w Sec 44 (1)	5/27/2026	1.compliance order missed in pdf 2. Affidavit missing	

383	7/7/2025	0710102058102025(No.of Docs 0)	0710102058102025/1	INTERLOCUTORY APPLICATION (I.B.C)/3604(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSESAF SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Sec 43(1) r/w Sec 44 (1)	5/27/2026	1.compliance order missed in pdf 2. Affidavit missing	
384	7/7/2025	0710102058062025(No.of Docs 0)	0710102058062025/2	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSHDFC BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/27/2026	1.compliance order missed in pdf 2. affidavit missing	
385	7/7/2025	0710102058162025(No.of Docs 0)	0710102058162025/1	INTERLOCUTORY APPLICATION (I.B.C)/3606(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSINDIAN BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/27/2026	1.compliance order missed in pdf Kindly attach Compliance order and also attach the proof of service done through other modes as well. In case the service was done through other modes.	
386	7/7/2025	0710102058182025(No.of Docs 0)	0710102058182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSTOURISM FINANCE CORPORATION OF INDIA LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/27/2026	1.compliance order missed in pdf	
387	8/6/2025	0710102069382025(No.of Docs 0)	0710102069382025/16	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	1.pagination missed in bookmarking	
388	10/16/2025	0710102092212025(No.of Docs 0)	0710102092212025/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one week 2.Kindly sign on every page of the annexure with true copy	
389	5/27/2026	0710102010932026(No.of Docs 2)	0710102010932026/5	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/27/2026	1.kindly attach latest compliance order.	advshivangik
390	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
391	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
392	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
393	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
394	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
395	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026

396	5/25/2026	0710102019172026(No.of Docs 2)	0710102019172026/3	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
397	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
398	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
399	5/20/2026	0710102019172026(No.of Docs 2)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/27/2026	1.The format of the reply is incorrect as it has been filed in the format of an Application. 2.Affidavit has not been attached. 3.Vakalatnama is also missing. In case the Vakalatnama is already on record, kindly mention the same in the Index. 4.As per the Compliance Order, the reply was required to be filed within 2 weeks. 5.Also attach the order dated 25.05.2026. If the same has not yet been uploaded, kindly mention in the Index that the latest order is not uploaded.	gsahai2026
400	3/25/2026	0710102022962026(No.of Docs 0)	0710102022962026/1	COMPANY PETITION IB (IBC)/173(ND)2026	CAPTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	1. kindly attach the compliance order and latest order.	
401	5/20/2026	0710102024402026(No.of Docs 2)	0710102024402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1397(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/27/2026	Kindly file application for condonation of delay. While filing the IA for condonation kindly also attach the reply on which condonation is being sought	mohana.nijhawan
402	5/20/2026	0710102024402026(No.of Docs 2)	0710102024402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1397(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/27/2026	Kindly file application for condonation of delay. While filing the IA for condonation kindly also attach the reply on which condonation is being sought	mohana.nijhawan
403	5/20/2026	0710102024402026(No.of Docs 2)	0710102024402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1397(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/27/2026	Kindly file application for condonation of delay. While filing the IA for condonation kindly also attach the reply on which condonation is being sought	mohana.nijhawan
404	5/20/2026	0710102024402026(No.of Docs 2)	0710102024402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1397(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/27/2026	Kindly file application for condonation of delay. While filing the IA for condonation kindly also attach the reply on which condonation is being sought	mohana.nijhawan
405	5/25/2026	0710102027042026(No.of Docs 1)	0710102027042026/1	INTERLOCUTORY APPLICATION (I.B.C)/1566(ND)2026	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD)	Sec. 12A	5/27/2026	1. kindly attach the compliance order and latest order. 2. bookmarking mandatory.	brijesh_tamber
406	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/8	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one weeks 2.need every pages sign in pdf	Arifali901
407	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/8	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one weeks 2.need every pages sign in pdf	Arifali901
408	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/8	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/27/2026	1.as per the compliance order the affidavit was to be filed with in one weeks 2.need every pages sign in pdf	Arifali901

409	5/26/2026	0710102016252026(No.of Docs 2)	0710102016252026/3	INTERLOCUTORY APPLICATION (I.B.C)/968(ND)2026	RADHA ABROL & ORS VS.JALESH KUMAR GROVER RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUCTURE LTD	Sec 60(5)	5/27/2026	No. of Objections: - 1. Bookmarking is mandatory.	kunal.godhwani
410	5/25/2026	0710102024462026(No.of Docs 2)	0710102024462026/4	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LIMITED VS. BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order.	TML567
411	5/25/2026	0710102026882026(No.of Docs 1)	0710102026882026/1	COMPANY PETITION IB (IBC)/179(ND)2026	ATTERO RECYCLING PRIVATE LIMITED. VS. JDJ ALLOYS PRIVATE LIMITED	IBC Under Sec 9	5/27/2026	1. As per the compliance order dated 20.04.2026 a Affidavit of service was to be filed within one week, kindly file application for condonation of delay	ANKURSINGHAL 91
412	5/25/2026	0710102024052026(No.of Docs 4)	0710102024052026/3	INTERLOCUTORY APPLICATION (I.B.C)/1406(ND)2026	AGRAWAL INFRABUILD PVT LTD VS. ASHWINI MEHRA	Sec 60(5)	5/27/2026	No. of Objections: - 1. Kindly remove the repeated PDF. 2. As per the compliance order dated 04.05.2026, a reply was to be filed within two weeks. Kindly file an application for condonation of delay.	raghav.chadha
413	5/25/2026	0710102024052026(No.of Docs 2)	0710102024052026/2	INTERLOCUTORY APPLICATION (I.B.C)/1406(ND)2026	AGRAWAL INFRABUILD PVT LTD VS. ASHWINI MEHRA	Sec 60(5)	5/27/2026	No. of Objections: - 1. Kindly attach the compliance order and latest order.	Aorkaran@2025
414	4/17/2026	0710102030852026(No.of Docs 0)	0710102030852026/2	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/11(ND)2026	SANDEEP GOEL VS. ADESH KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/27/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order.	
415	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the checklist was to be filed within one week.	shivamgautam0 2
416	5/26/2026	0710102020992026(No.of Docs 3)	0710102020992026/3	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	5/26/2026	1. true copy sign missed on Annexures. 2. kindly attach the compliance order and latest order.	AZADKHOKHER
417	5/25/2026	0710200057102025(No.of Docs 2)	0710200057102025/18	TRANSFER PETITION(COMPANIES ACT)/13(PB)2025	MANJEET SINGH BASI AND ORS. VS CONTINENTAL CONSTRUCTION LTD. AND ORS	Application under any other provisions- IBC	5/26/2026	Page No. 41 is missing. some of the pages are not clear. Kindly give an undertaking in this regard	aaryan@sastrial egal
418	5/26/2026	0710102007892026(No.of Docs 1)	0710102007892026/24	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
419	5/26/2026	0710102020992026(No.of Docs 3)	0710102020992026/3	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	5/26/2026	1. true copy sign missed on Annexures. 2. kindly attach the compliance order and latest order.	AZADKHOKHER
420	5/26/2026	0710102020992026(No.of Docs 3)	0710102020992026/3	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	5/26/2026	1. true copy sign missed on Annexures. 2. kindly attach the compliance order and latest order.	AZADKHOKHER
421	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/16	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
422	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/15	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
423	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/19	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila

424	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/18	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
425	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/17	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
426	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/20	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
427	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/21	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
428	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/22	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
429	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/14	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
430	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/23	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
431	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/13	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
432	5/25/2026	0710102007892026(No.of Docs 1)	0710102007892026/11	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/26/2026	1. bookmarking and index mandatory. 2. date missed on vakalatanama in PDF. 3. one Rs. court fee missed on Vakalatanama.	Priyamvada Kapila
433	5/25/2026	0710102018222025(No.of Docs 2)	0710102018222025/2	INTERVENTION PETITION (IBC)/7(PB)2025	HONEYWELL AUTOMATION INDIA LIMITED VS. PUNJ LLYOD LIMITED	Section 60(5)	5/26/2026	1. kindly attach the compliance order.	abhaychattopadhyay
434	5/23/2026	0710102024872025(No.of Docs 2)	0710102024872025/3	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/26/2026	1. Kindly file the application for condonation of delay as IA. While filing the application kindly attach the affidavit as well. 2. true copy sign missed in annexure. 3. compliance order missed in pdf	globalaradv

435	5/26/2026	0710102020992026(No.of Docs 3)	0710102020992026/3	COMPANY PETITION IB (IBC)/151(ND)2026	MAHENDRA ROADLINES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	5/26/2026	1. true copy sign missed on Annexures. 2. kindly attach the compliance order and latest order.	AZADKHOKHER
436	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
437	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
438	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
439	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
440	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
441	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
442	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
443	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
444	5/11/2026	0710102019322026(No.of Docs 4)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1.both pdf are same uploaded twice kindly remove duplicate pdf 2.as per the compliance order the reply was to be filed with in three days	advanang
445	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
446	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
447	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
448	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
449	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
450	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
451	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
452	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
453	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	

454	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
455	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
456	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
457	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
458	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
459	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
460	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	5/26/2026	1kindly attach latest order in pdf 2.Please put the tickets in the blank space on vakalatanama	
461	5/23/2026	0710102024872025(No.of Docs 2)	0710102024872025/3	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/26/2026	1. Kindly file the application for condonation of delay as IA. While filing the application kindly attach the affidavit as well. 2. true copy sign missed in annexure. 3. compliance order missed in pdf	globalamaradv
462	5/23/2026	0710102024872025(No.of Docs 2)	0710102024872025/3	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/26/2026	1. Kindly file the application for condonation of delay as IA. While filing the application kindly attach the affidavit as well. 2. true copy sign missed in annexure. 3. compliance order missed in pdf	globalamaradv
463	5/22/2026	0710102004922026(No.of Docs 3)	0710102004922026/6	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1. incomplete file. 2. bookmarking with pagination and index mandatory. 3. kindly attach the compliance order and latest order.	pinnaclelawassociate
464	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
465	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
466	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
467	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
468	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
469	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
470	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02
471	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/1	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the cheklist was to be filed within one week.	shivamgautam02

472	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
473	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
474	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
475	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
476	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
477	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
478	5/23/2026	0710102024872025(No.of Docs 2)	0710102024872025/3	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/26/2026	1. Kindly file the application for condonation of delay as IA. While filing the application kindly attach the affidavit as well. 2. true copy sign missed in annexure. 3. compliance order missed in pdf	globalamaradv
479	5/25/2026	0710102009622026(No.of Docs 1)	0710102009622026/4	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	5/26/2026	1. wrong file uploaded, the case number does not match	Hritik9484
480	5/25/2026	0710102102372025(No.of Docs 2)	0710102102372025/2	INTERLOCUTORY APPLICATION (I.B.C)/5751(ND)2025	MR ATUL JAGNANI	Sec 60(5)	5/26/2026	1.compliance order missed in pdf	kushalbansal
481	4/29/2026	0710102057342025(No.of Docs 2)	0710102057342025/5	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRASTRUCTURE PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order and latest order.	P&L Associates
482	4/29/2026	0710102057342025(No.of Docs 2)	0710102057342025/5	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRASTRUCTURE PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order and latest order.	P&L Associates
483	4/29/2026	0710102057342025(No.of Docs 2)	0710102057342025/5	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRASTRUCTURE PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order and latest order.	P&L Associates
484	4/29/2026	0710102057342025(No.of Docs 2)	0710102057342025/5	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRASTRUCTURE PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/26/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order and latest order.	P&L Associates
485	5/25/2026	0710102014112025(No.of Docs 3)	0710102014112025/4	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2025	MEMBERS OF STAKEHOLDER,S CONSULTATION COMMITTEE OF MIS SUMERU PROCESSORS PVT. LTD. VS. MR. GYAN CHANDRA MISRA LIQUIDATOR SUMERU PROCESSORS PVT. LTD.	Sec 60(5)	5/26/2026	1.Twenty five Rs. Welfare ticket missed on vakalatanama. 2. kindly do pagination in bookmarking. 3. page no 199 to 201, 213, 214 are not readable kindly upload clear pages.	aaryan@sastral egal
486	5/25/2026	0710102097882025(No.of Docs 2)	0710102097882025/6	INTERLOCUTORY APPLICATION (I.B.C)/5793(ND)2025	M/S GINRAN SPINTEX INDUSTRIES LIMITED VSMAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Application under any other provisions- IBC,Application under any other provisions- IBC	5/26/2026	Kindly do bookmarking with pagination	pranav100293

487	5/25/2026	0710102062362025(No.of Docs 2)	0710102062362025/4	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/26/2026	1. kindly attach the compliance order and latest order. 2. Also as per record it is seen that vide order dated 07.10.2025 two week's time was granted to file rejoinder.	aaryan@sasstral egal
488	5/25/2026	0710102062362025(No.of Docs 2)	0710102062362025/5	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/26/2026	1. kindly attach the compliance order and latest order. \2. It is seen in records that as per order dated 07.10.2025 two week's time was granted to file the rejoinder.	aaryan@sasstral egal
489	5/25/2026	0710102015182026(No.of Docs 2)	0710102015182026/2	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2026	P.P. JEWELLERS PRIVATE LIMITED & ANR VS. M/S CHARM INVESTMENTS PRIVATE LIMITED & ANR	Application under any other provisions- IBC	5/26/2026	1. kindly attach the compliance order and latest order.	advkrishan
490	5/25/2026	0710200057102025(No.of Docs 2)	0710200057102025/18	TRANSFER PETITION(COMPANIES ACT)/13(PB)2025	MANJEET SINGH BASI AND ORS. VS CONTINENTAL CONSTRUCTION LTD. AND ORS	Application under any other provisions- IBC	5/26/2026	Page No. 41 is missing. some of the pages are not clear. Kindly give an undertaking in this regard	aaryan@sasstral egal
491	5/25/2026	0710200057102025(No.of Docs 2)	0710200057102025/18	TRANSFER PETITION(COMPANIES ACT)/13(PB)2025	MANJEET SINGH BASI AND ORS. VS CONTINENTAL CONSTRUCTION LTD. AND ORS	Application under any other provisions- IBC	5/26/2026	Page No. 41 is missing. some of the pages are not clear. Kindly give an undertaking in this regard	aaryan@sasstral egal
492	5/20/2026	0710102024442026(No.of Docs 2)	0710102024442026/1	INTERLOCUTORY APPLICATION (I.B.C)/1398(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks however, the same has not been filed within the stipulated time.	mohana.nijhawan
493	5/20/2026	0710102024442026(No.of Docs 2)	0710102024442026/1	INTERLOCUTORY APPLICATION (I.B.C)/1398(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks however, the same has not been filed within the stipulated time.	mohana.nijhawan
494	5/20/2026	0710102024442026(No.of Docs 2)	0710102024442026/1	INTERLOCUTORY APPLICATION (I.B.C)/1398(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks however, the same has not been filed within the stipulated time.	mohana.nijhawan
495	5/20/2026	0710102024442026(No.of Docs 2)	0710102024442026/1	INTERLOCUTORY APPLICATION (I.B.C)/1398(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks however, the same has not been filed within the stipulated time.	mohana.nijhawan
496	5/20/2026	0710102024432026(No.of Docs 2)	0710102024432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1399(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
497	5/20/2026	0710102024432026(No.of Docs 2)	0710102024432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1399(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
498	5/20/2026	0710102024432026(No.of Docs 2)	0710102024432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1399(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
499	5/20/2026	0710102024432026(No.of Docs 2)	0710102024432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1399(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
500	5/20/2026	0710102024452026(No.of Docs 2)	0710102024452026/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2026	NORTHERN ARC CAPITAL LTD VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
501	5/20/2026	0710102024452026(No.of Docs 2)	0710102024452026/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2026	NORTHERN ARC CAPITAL LTD VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
502	5/20/2026	0710102024452026(No.of Docs 2)	0710102024452026/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2026	NORTHERN ARC CAPITAL LTD VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan
503	5/20/2026	0710102024452026(No.of Docs 2)	0710102024452026/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2026	NORTHERN ARC CAPITAL LTD VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/26/2026	As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed within the stipulated time.	mohana.nijhawan

504	6/1/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/26/2026	1 bookmarking in complete in pdf 2. need every page true copy missed in annexure	shekharksinha
505	6/1/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/26/2026	1 bookmarking in complete in pdf 2. need every page true copy missed in annexure	shekharksinha
506	6/1/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/26/2026	1 bookmarking in complete in pdf 2. need every page true copy missed in annexure	shekharksinha
507	6/1/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/26/2026	1 bookmarking in complete in pdf 2. need every page true copy missed in annexure	shekharksinha
508	5/25/2026	0710200057102025(No.of Docs 2)	0710200057102025/18	TRANSFER PETITION(COMPANIES ACT)/13(PB)2025	MANJEET SINGH BASI AND ORS. VS CONTINENTAL CONSTRUCTION LTD. AND ORS	Application under any other provisions- IBC	5/26/2026	Page No. 41 is missing. some of the pages are not clear. Kindly give an undertaking in this regard	aaryan@sastral legal
509	5/25/2026	0710102033442026(No.of Docs 2)	0710102033442026/1	INTERLOCUTORY APPLICATION (I.B.C)/2002(ND)2026	MR SANDEEP GOEL VS MR NAKUL BHARANA	Application under any other provisions- IBC	5/26/2026	1.Index is mandatory. 2. bookmarking with pagination as per index is mandatory. 3. sign missed on every page of reply. 4. counsel sign and detail missed on last page of reply. 5. copy of vakalatnama is missed. If the vakalatnama is on record kindly mention the same in the Index. 6. kindly attach the compliance order and latest order. 7. proof of service mandatory in email format.	Saloni@8384
510	5/25/2026	0710102037392026(No.of Docs 1)	0710102037392026/3	COMPANY APPLICATION(COMPANIES ACT)/121(ND)2026	SANJAY CHAUDHARY VS. MUKESH AGGARWAL	Sec. 244(1)	5/26/2026	incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order and latest order.	saxena@saxena
511	5/7/2026	0710102037392026(No.of Docs 0)	0710102037392026/1	COMPANY APPLICATION(COMPANIES ACT)/121(ND)2026	SANJAY CHAUDHARY VS. MUKESH AGGARWAL	Sec. 244(1)	5/26/2026	1. counsel sign missed on index. 2. pagination missed on bookmarking.	
512	5/25/2026	0710102109262025(No.of Docs 2)	0710102109262025/23	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/26/2026	The payment receipt of Rs 50,000 is not attached	adv.pradeepkr
513	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
514	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
515	6/1/2026	0710102023912026(No.of Docs 1)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/26/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
516	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
517	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
518	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
519	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
520	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516

521	5/23/2026	0710102021352026(No.of Docs 1)	0710102021352026/2	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1. bookmarking mandatory. 2. three Rs. court fee and Twenty five Rs. welfare ticket missed on vakalatanama and kindly paste on blank space of vakalatanama	shreyak05
522	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
523	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
524	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
525	5/21/2026	0710102064182025(No.of Docs 2)	0710102064182025/6	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	5/25/2026	1.proof of service missed in pdf 2.counsel details not sign missed in index 3.this pages are Hindi 35,104, 4.compliance order missed in pdf 5.vakalatanama copy missed in pdf	D38872010
526	5/22/2026	0710102034012026(No.of Docs 4)	0710102034012026/1	COMPANY PETITION IB (IBC)/231(ND)2026	INDIAN BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1.pagination missed in bookmarking 2.double pagination wrong in pdf 3.this pages are not clear no of 134,142, 322,323,327,330, 4.kindly attach latest compliance order in pdf 5.need every pages sign and true copy in annexure 6.vakalatanama copy missed in pdf	office@anush
527	5/25/2026	0710102011292025(No.of Docs 1)	0710102011292025/5	INTERLOCUTORY APPLICATION (I.B.C)/717(ND)2025	MR. ANIL KUMAR YADAV VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
528	5/22/2026	0710102009392025(No.of Docs 1)	0710102009392025/3	COMPANY APPEAL(COMPANIES ACT)/35(ND)2025	SHOPESHOP GLOBAL EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	5/25/2026	1. index and bookmarking mandatory 2. kindly attach the compliance order and latest order.	Advocate247
529	5/25/2026	0710102101532024(No.of Docs 1)	0710102101532024/5	INTERLOCUTORY APPLICATION (I.B.C)/5974(PB)2024	AMIT VIG VS. RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
530	5/25/2026	0710102101542024(No.of Docs 1)	0710102101542024/5	INTERLOCUTORY APPLICATION (I.B.C)/5968(PB)2024	JAYDEEP GUPTA VS. RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
531	5/29/2026	0710102106142025(No.of Docs 2)	0710102106142025/5	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	5/25/2026	1. Counsel details is missed in PDF. 2. As per mention in bookmarking order dated 20.3.2026 is missed in PDF. 3. As per records it is seen that vide order dard 20.03.2026 3 days time was granted as last and final opportunity to file the reply. Kindly file application for condonation of delay.	Ayushma
532	5/29/2026	0710102106142025(No.of Docs 2)	0710102106142025/5	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	5/25/2026	1. Counsel details is missed in PDF. 2. As per mention in bookmarking order dated 20.3.2026 is missed in PDF. 3. As per records it is seen that vide order dard 20.03.2026 3 days time was granted as last and final opportunity to file the reply. Kindly file application for condonation of delay.	Ayushma
533	5/29/2026	0710102106142025(No.of Docs 2)	0710102106142025/5	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	5/25/2026	1. Counsel details is missed in PDF. 2. As per mention in bookmarking order dated 20.3.2026 is missed in PDF. 3. As per records it is seen that vide order dard 20.03.2026 3 days time was granted as last and final opportunity to file the reply. Kindly file application for condonation of delay.	Ayushma
534	5/22/2026	0710102019172026(No.of Docs 2)	0710102019172026/2	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
535	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
536	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
537	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
538	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRA TECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@nclt

539	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
540	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
541	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
542	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
543	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@ncit
544	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf	sksharma@ncit
545	5/23/2026	0710102019442026(No.of Docs 1)	0710102019442026/5	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	5/25/2026	1. wrong file, kindly file in application	pundirdhananjay
546	5/22/2026	0710102011232026(No.of Docs 2)	0710102011232026/6	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the latest order dated 18.05.2026 in PDF.	advshivangik
547	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
548	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
549	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
550	2/6/2026	0710102011232026(No.of Docs 0)	0710102011232026/5	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the order dated 18.05.2026 in PDF.	
551	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
552	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
553	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
554	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
555	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
556	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
557	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516

558	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
559	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
560	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
561	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
562	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
563	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
564	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
565	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
566	5/25/2026	0710102073412025(No.of Docs 1)	0710102073412025/3	INTERLOCUTORY APPLICATION (I.B.C)/4131(ND)2025	MR. R.C. JAIN (REPRESENTED THROUGH HIS LEGAL HEIR VIPIN JAIN) VS. MR RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
567	5/25/2026	0710102108402025(No.of Docs 1)	0710102108402025/5	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2025	OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
568	7/23/2025	0710102064492025(No.of Docs 0)	0710102064492025/8	COMPANY PETITION IB (IBC)/426(ND)2025	PACIFIC IRON MANUFACTURING LIMITED VS. NISARG ISPAT PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1.compliance order missing in pdf	
569	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@ncit
570	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@ncit
571	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
572	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
573	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
574	5/21/2026	0710102024322026(No.of Docs 4)	0710102024322026/2	COMPANY PETITION IB (IBC)/194(ND)2026	M/S KALINDI PROJECTS THROUGH MR. SUNIL KUMAR JAIN VS. ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	Bookmarking is missed in Volume III. Kindly provide proper bookmarking for all documents attached in the said volume. Kindly attach the original copies along with the typed copies corresponding to the defected pages. As the attached pages do not pertain to a single annexure and are also not arranged serially, kindly upload the original copies first and thereafter the typed copies of the same so as to maintain continuity in the file.	rakesh@12
575	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516

576	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
577	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
578	5/22/2026	0710102034512025(No.of Docs 2)	0710102034512025/1	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2025	AJAY KUMAR JAIN VS. SH. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 13	5/25/2026	1.compliance order missed in pdf 2.bookmarking mandatory. 3. No counsel details mentioned in THE INDEX	chiragjain0494
579	5/29/2026	0710102106142025(No.of Docs 2)	0710102106142025/5	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	5/25/2026	1. Counsel details is missed in PDF. 2. As per mention in bookmarking order dated 20.3.2026 is missed in PDF. 3. As per records it is seen that vide order dated 20.03.2026 3 days time was granted as last and final opportunity to file the reply. Kindly file application for condonation of delay.	Ayushma
580	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
581	5/23/2026	0710102027442026(No.of Docs 2)	0710102027442026/2	COMPANY PETITION IB (IBC)/176(ND)2026	BHAGWATI TRADING CO. THR, ITS PROPRIETOR SH. PRADEEP KUMAR BANSAL VS. PREMIUM LAMINATORS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. sign missed on every page of rejoinder. 2. kindly attach the compliance order and latest order. 3. true copy sign missed on Annexures.	ketanmadan01
582	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
583	5/25/2026	0710102015232025(No.of Docs 2)	0710102015232025/4	INTERLOCUTORY APPLICATION (I.B.C)/1022(ND)2025	M/S HANUNG TOYS AND TEXTILES LIMITED VS. ASSISTANT PROVIDENT FUND COMMISSIONER	Rule 11 of NCLT, 2016	5/25/2026	1. kindly attach the compliance order and latest order if any	Kaushikdey
584	5/23/2026	0710102024462026(No.of Docs 1)	0710102024462026/1	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LIMITED VS. BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. kindly attach the compliance order and latest order. 2. As per our record vide order dated 20.04.2026 the court had directed to file affidavit of service within one week	harshjain
585	5/23/2026	0710102024462026(No.of Docs 2)	0710102024462026/2	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LIMITED VS. BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. As per the compliance order dated 20.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	harshjain
586	5/23/2026	0710102098522025(No.of Docs 2)	0710102098522025/4	INTERLOCUTORY APPLICATION (I.B.C)/5956(ND)2025	AMIT GUPTA ORS VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	5/25/2026	1.The given pages are wrongly aligned and not clear page no. 33 to 53. Kindly upload clear and properly aligned pages. Compliance order is missed in the PDF. Kindly upload the same.	Pankaj_NCLT
587	5/22/2026	0710102010932026(No.of Docs 2)	0710102010932026/4	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the order dated 18.05.2026 in PDF.	advshivangik
588	5/13/2026	0710102025902025/4	710102025902025		LK PROPERTIES PRIVATE LIMITED	IBC Section 59	5/29/2026	Report	
589					vs.				
590	2/24/2026	0710102073172025/4	710102073172025		MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED	Sec 252 (3)	5/29/2026	Order	
591					vs.				
592					REGISTRAR OF COMPANIES DELHI & HARYANA				
593	5/27/2026	0710102087982025/9	710102087982025		INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	5/29/2026	Report	
594					vs.				

**NOTE: Due to technical glitches, some matters may not be showing here. Kindly contact us via email [dr1-nclt@nclt.gov.in](mailto:dr1-nclt@nclt.gov.in) , [ar4-nclt@nclt.gov.in](mailto:ar4-nclt@nclt.gov.in).**

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